घातक झाडां: गोंय - चोर्ला प्रवासांत धोको

पावसांत झाडां रस्त्यार पडपाची शक्यताय; रानां खात्याची आडनदर

■ भांगरभूंय । प्रतिनिधी

वाळपय: वर्सावळी प्रमाण गोंय-बेळगांव मजगतच्या चोर्ला घांट मार्गा वयलीं घातक झाडां मारून उडयतात. पावसाच्या दिसांनी वादळी वाऱ्या सयत खूबशीं घातक झाडां रस्त्यार पडटात, आनी येरादारी ठप्प जावपाचे प्रकार घडटात. हाका लागून प्रवासी आनी लोकांक मात हाचो त्रास सोंसचो पडटा. अंदू मात ह्या मार्गा वयलीं घातक झाडां मारिल्लीं नात. हाका लागून पावसाच्या दिसांनी ह्या मार्गा वयल्यान येरादारी करप तकलीफोड थारतली आनी येरादारी ठप्प जावपाचे प्रकारूय घडपाची शक्यताय आसा.

गोंय-बेळगांव मजगतीं, चोर्ला घांटांतल्यान वाहनांची येरादारी व्हड प्रमाणांत जायत आसता. सुरक्षीत रस्तो आनी उणें अंतर हाका लागून वाहन चालक आनी प्रवासी ह्याच मार्गाचो उपेग करतात. गोंयचे लोक व्हड प्रमाणांत बेळगांवां बाजार करपा खातीर वतात. पावसांतूय अशे तरेची येरादारी सेगीत जायत आसता. पूण केरी ते चोर्ला घांट हें सुमार 12 किलोमिटराचे अंतर घांट वाठारांतल्यान वता. दोनूय वटांनी अटंगे रान. हाका लागून पावसाचें प्रमाण चड आशिल्ल्यान झाडां हुमटून पडटात. वादळी वाऱ्याक लागून खूबशीं झाडां मोडून पडत आशिल्ल्यान येरादारी ठप्प जावपाचे प्रकार सेगीत घडत आसतात.

हाका लागून मार्गा वयलीं घातक झाडां मारून पावसाच्या दिसांनी अडचण निर्माण जावची न्हय हे खातीर लक्ष दिवप गरजेचें आसता. पूण अंदू मात हाचे कडेन पुरायपणान आडनदर केल्ल्याचें दिसून आयलें.

ह्या मार्गा वयलीं घातक झाडां मारून उडोवप हें आपत्कालीन वेवस्थापनाचो भाग आसा. हे खातीर उपजिल्हाधिकाऱ्याची भुमिका म्हत्वाची आसता. फाटल्या खूबशा वर्सां सावन उपजिल्हाधिकाऱ्याच्या निर्देशांतल्यान ह्या वाठारांतलीं घातक झाडां मारून उडयतात. अंदू मात परिस्थिती पूर्णपणान वेगळी आसा. सत्तरी म्हालाचे उपजिल्हाधिकारी प्रवीण परब हांणी घातक झाडां मारून उडोवपाचे निर्देश रान खात्याक दिल्ले. हे खातीर उजो पालोवपी दळाची मजत घेवची अशें स्पश्ट केल्लें. पूण अजापाची गजाल म्हणल्यार रान खात्याच्या संबंदीत अधिकाऱ्यांनी उपजिल्हाधिकाऱ्यान आपलो आदेश फाटीं घेवचो अशी विनंती करपी पत्र तांकां धाडून दिलां. हाका लागून उपजिल्हाधिकाऱ्या मुखार आतां अडचणी निर्माण जाल्यात.

रान खात्याच्या संबंदीत अधिकाऱ्यांनी अशे तरेचें पत्र दिल्ल्यान उपजिल्हाधिकारी झाडां मारपाचे निर्देश दिवंक शकनात. पूण पावसांत झाडां पडून रस्तो बंद जाल्यार ताका जापसालदार कोण? अशे तरेचो प्रस्न आतां उप्रासूंक लागला.

झाडां पडून येरादारी ठप्प जावपाचो घडिल्लो प्रकार. (फायल फोटू)

हाका जापसालदार कोण?

उपजिल्हाधिकारी प्रवीण परब हांणी झाडां मारपा विशीं रान खात्याक दिल्ले निर्देश आनी रान खात्यान पत्र बरोवन निर्देश फाटीं घेवपाची केल्ली विनंती, हाका लागून मार्गार पावसाच्या दिसांनी झाडां पडून येरादारी ठप्प जावपाचे प्रकार घडपाची शक्यताय आसा. हे खातीर लोक अटंग्या रानांत आडकून पडपाची शक्यताय न्हयकारूं येना. तशें जायत जाल्यार लोकां मुखार धोको निर्माण जातलो. हाका जापसालदार कोण? अशे तरेचो प्रस्न आतां लोक विचारत आशिल्ल्याचें दिसून येता.

सुमार 12 किलोमिटराचो रस्तो रानांतल्यान वता. दोनूय वटांनी व्हड प्रमाणांत झाडां आसात. ह्या घांटांत सेगीत पालसणां कोसळपाचे प्रकार घडत आसतात. ह्याच वेळार रस्त्याचे कुशीक आशिल्लीं झाडां रस्त्यार पडत आशिल्ल्यान वराचीं वरां येरादारी ठप्प जावपाचे प्रकार घडत आसतात. फाटल्या वर्सा खूबशे फावटी रातभर वाहनां रानांत आडकून पडपाच्यो घडणुको घडल्यात. ताचे उपरांत घातक झाडां मारून उडयिल्लीं. अंदू मात घातक झाडां मारिल्लीं नात. हाका लागून अंदू व्हड प्रमाणांत धोको निर्माण जावपाची शक्यताय आसा.

ह्या मार्गा वयलीं झाडां मारूंक नाशिल्ल्यान वाळपय उजो पालोवपी दळाक मात खरस काडची पडटली. सत्तरी म्हाल हो रान वाठारांतलो म्हाल. घातक झाडां मारूंक नाशिल्ल्यान उजो पालोवपी दळाची मात तकलीफोड जावपाची शक्यताय आसा.

‘मुलाखतकार’ ज्योती कुंकळकार हांचेर माहितीपट

■ भांगरभूंय । प्रतिनिधी

पणजी : साहित्य,नाट्य आणि सिनेमा अशा क्षेत्रांत वावर करपी आणि मुलाखतकार म्हणून राज्यभरात खास प्रसिध्द आशिल्ल्यो ज्योती कुंकळकार हांची खास मुलाखत आयतारा, 21 मे दिसा गोंय दूरदर्शनाचेर , सांजेवेळा 7 क प्रसारीत जातली. ह्या कार्यक्रमाची निर्मिती श्री . उदय श्रीधर कामत हाणी केल्या. ज्योती कुंकळकार हांका बालसाहित्या खातीर केंद्रीय साहित्य अकादेमीचा पुरस्कार मेळिल्ल्या खातीर गोवा विद्यापिठातले कोंकणीचें प्राध्यापक हनुमंत चोपडेकार हाणी ही खास मुलाखत घेतल्या युट्यूबसयत विविध माध्यमातल्यान ही मुलाखत प्रसारीत जातली.

आजवेर गोंयात आणि देशांत वेगळ्या वेगळ्या क्षेत्रातल्या मान्यवरांच्यो अभ्यासपूर्ण मुलाखती घेवपाक नावाजिल्ल्यो ज्योती कुंकळकार ह्यो कथालेखिका,नाट्यकर्मी, सिनेनिर्मात्यो आणि अभिनेत्री म्हणून प्रसिद्ध आसात. राज्यात आणि देशात वेगळ्या वेगळ्या मान्यवर संस्थांच्या वतीन तांका मानाचे पुरस्कार मेळ्ळ्यात. हातून टी एम ए पै पुरस्कार, केंद्रीय साहित्य अकादेमीचा बालसाहित्य पुरस्कार, कला अकादेमी , राज्य चित्रपट महोत्सव ,हांचो आसपाव आसा. ज्योती कुंकळकार हांच्या सिनेकलाकृतींक राज्य पुरस्कार फावो जाल्यात. तेचप्रमाण तांकां व्यक्तिगत स्तरार उत्कृष्ट अभिनेत्रीचो पुरस्कार देखील फावो जाला . गोवा मुक्ती झुजाचेर आदारील्ल्या त्यांच्या माहितीपटाक राष्ट्रीय पातळेर खास सन्मान आणि नावलौकिक मेळ्ळा .

मुलाखतीच्या प्रांतात तांत्री गोंयच्या नवोदित कलाकार, उद्योजकांपासून ते लता मंगेशकर हांच्या मैरेन वेगळ्या वेगळ्या क्षेत्रातल्या सुमार 400 परस चड मान्यवरांच्यो अभ्यासपूर्ण मुलाखती घेतल्या . मुलाखत कशी ओघवती आसाची हे सांगपाक तांणी घेतिल्ल्या मुलाखतीचे दाखले दितात. अशा पार्श्वभूमीचेर तांचो एकूण साहित्य, नाट्य, सिनेमा, अभिनय, माहितीपट निर्मिती करतानाचें सगले अणभव आनी तातूल्यान एक सजग व्यक्ती म्हणून तांचो विकास तांणी स्वताच्या मुलाखतीतल्यान हनुमंत चोपडेकर हांच्या बरोबर उलयताना सांगलां.

साळ न्हंयेंत घाण उदक सोडत आशिल्ल्यान न्हंय प्रदुशीत

प्रदुशण म्हामंडळान तपासणी खातीर व्हेले उदकाचे नमुने

■ भांगरभूंय । प्रतिनिधी

मडगांव: साळ न्हंयेच्या प्रवाहांत व्हड प्रमाणांत घाण उदक सोडत आशिल्ल्यान न्हंय प्रदुशीत जाल्या. हे विशीं धर्मापूर सिरली पंचायती कडल्यान प्रदुशण नियंत्रण म्हामंडळ, भलायकी खात्याकूय पत्र बरयिल्लें. ते प्रमाण शुक्रारा धर्मापूर वाठारांतल्या जाकनीबांद हांगासरल्या साळ न्हंयेच्या प्रवाहांतले उदकाचे नमुने प्रदुशण नियंत्रण म्हामंडळाच्या अधिकाऱ्यांनी तपासणी खातीर घेतल्यात.

नावेली उपरांत धर्मापूर सिरली हांगासरल्या नागरिकांनी साळ न्हंयेक जोडपी सगल्या नाल्यांतले घाण उदक बंद करून न्हंयेक नितळ दवरपा खातीर यत्न जावचे अशी मागणी केली. ह्या वाठारांतल्या चडश्या सुवातांतल्यान साळ न्हंयेक मेळपी नाल्यांतल्यान घाण उदक सोडत आशिल्ल्यान नाल्यांतल्यान हें उदक न्हंयेच्या पात्रांत येता. हातूंतल्यान साळ न्हंयेच्या प्रदुशणाचेर लक्ष ओडपाचो यत्न आतां धर्मापूर सिरली पंचायतींनी केलो.

नावेली सयत धर्मापूर गांवांतल्या नागरिकांनी गोंय प्रदुशण नियंत्रण मंडळाच्या अधिकाऱ्यां सयत हेर संबंदीत विभागाच्या अधिकाऱ्यांनी विवीध वाठारांची पळोवणी करची अशी मागणी केल्ली. तशेंच घाण उदकाची जोडणी दिवपाचें काम अजुनूय सुरू आसा. ह्या काळांत खूबशा घरांतलें, आस्थापनांतलें घाण उदक कुशीच्या गटारांतल्यान, नाल्यांतल्यान सोडटात. हाचो परिणाम साळ न्हंयेक मेळपी नाले प्रदुशीत जायत आसात. उपरांत तेंच उदक साळ न्हंयेच्या पात्रांत येत आशिल्ल्यान न्हंयेचें उदक प्रदुशीत जाता आनी पर्यावरणाचो ऱ्हास जाता.

ह्या प्रकरणांत प्रदुशण करप्यांचेर खर कारवाय करपा खातीर प्रदुशण नियंत्रण खात्यान पळोवणी करपाची गरज धर्मापुरांतल्या लोकांनी केल्ली. पंचायती कडल्यान भलायकी खात्याक आनी गोंय प्रदुशण नियंत्रण म्हामंडळा कडेन पत्रवेव्हार करून लोकांची उदकाक घाण मारता आनी उदक काळें जालां अशी कागाळ आसा. ते प्रमाण पळोवणी करची आनी उदकाचे नमुने तपासपाची मागणी केल्ली. लोकांचे मागणे प्रमाण गोंय प्रदुशण नियंत्रण म्हामंडळाच्या अधिकाऱ्यांनी शुक्रारा पळोवणी करून उदकाचे नमुने तपासणी खातीर व्हेल्यात.

प्रीटल फेर्नांडीस आगोंदची सरपंच

■ भांगरभूंय । प्रतिनिधी

काणकोण: आगोंद पंचायतीची सरपंच फातिमा रॉड्रिगीश हांणी सरपंचपदाचो राजिनामो दिले उपरांत रितें आशिल्ल्या पदा खातीर काल वेंचणूक जाली. हातूंत प्रीटल फेर्नांडीस हांचो एकूच अर्ज आयिल्ल्यान त्यो बिनविरोध वेंचून आयल्यो. ह्या वेळार सगले 6 पंच वांगडी हाजीर आशिल्ले.

निर्वाचन अधिकारी म्हूण प्रवीण गावडे, पंचायत सचीव अमोल नायक गांवकार हांणी काम पळयलें.

मजगतीं, हाचे पयलींच्या सरपंचाच्या कार्यकाळांत आपल्या प्रभागांत एकूय विकास काम जावंक नाशिल्ल्यान वेंचून आयिल्ल्या प्रीटल फेर्नांडीस ह्या सरपंचान तरी लक्ष घालचें अशी मागणी पंच वांगडी रामनाथ वेळीप हांणी केली.

सुमीत मेगेरी मरण प्रकरणांत तिगां दुबावितांचो जामीन अर्ज दाखल

■ भांगरभूंय । प्रतिनिधी

पणजी: मिरामरा फेब्रुवारी म्हयन्यांत शुल्लक कारणा वयल्यान वाद जावन सुमीत मेगेरी (31, कामराभाट, पणजी) हाका मारपेटे केल्ल्यान मरण आयिल्लें. ह्या प्रकरणांत पणजी पुलिसांनी अटक केल्ल्या तिगां दुबावितांनी पणजेंतल्या पयलो वर्ग न्यायालयांत जामिना खातीर अर्ज दाखल केला. 19 फेब्रुवारी दिसा रातच्या 11.30 वरांचेर मिरामार हांगासरल्या टेम्प्टेशन रॅस्टोरण्टा कुशीक सुमीत मेगेरी उबो आसतना ताचे कुशीक उबी आशिल्ली बुलेट मोटारसायकल सकयल पडिल्ली. त्या वेळार दुबावीत मायरॉन फेर्नांडीस आनी ताच्या वांगड्यांनी सुमिता कडेन वाद घालून ताका मारपेट केल्ली. त्या वेळार मेगेरी हाचे तकलेक दुखापत जाल्ली.

उपरांत कांय दिसांनी ताका अस्वस्थ दिसूंक लागिल्ल्यान खाजगी हॉस्पिटलांत दाखल केलो. ताची भलायकी खालावल्ल्यान ताका 24 एप्रील दिसा बांबोळे गोमॅकॉंत दाखल केलो. त्या वेळार ताचेर उपचार सुरू आसतना ताका मरण आयलें. ह्या प्रकरणांत सुमीत हाच्या कुटुंबान कागाळ दाखल केले उपरांत पणजी पुलिसांनी मायरॉन फेर्नांडीस आनी ताच्या वांगड्यां आड भादसंच्या 304, 504 आनी 506 आनी आरडब्ल्यू 34 खाला गुन्यांव दाखल केलो. उपरांत दुबावीत मायरॉन हाणें पणजेंतल्या उत्तर गोंय जिल्हो आनी सत्र न्यायालयांत दाखल केल्लो अटकपूर्व जामीन अर्ज न्यायालयान भायरायिल्लो.

पणजी पुलिसांनी आगशेंतल्या मायरॉन फेर्नांडीस हाचे सयत गौरेश मंगेशकार आनी सालुसिन्हो आफोन्सो ह्या तिगांक अटक केली. अटक केल्ल्या तिगांक पणजेंतल्या पयलो वर्ग न्यायालयान पुलीस कोठी दिली. मजगतीं, तिगांय दुबावितांनी न्यायालयांत जामीन अर्ज दाखल केला. ह्या प्रकरणाची फुडली सुनावणी 22 मे दिसा जातली.

गोंय सरकार
कार्यकारी अभियंत्याचें कार्यालय,

वीज खातें

विभाग 2 (एस आनी डब्ल्यू), आकें, मडगांव - गोंय

निविदा कळोवणी क्र. 04/ईटी/23-24 जारी केल्या आनी ती इत्सूक पुरवणदारांनी वांटो घेवचो हे खातीर www.eprocure.goa.gov.in हे वेबसायटीचेर घातल्या

डीआय/एडीव्हीटी/356/2023

मास्क घालात, समाजीक अंतर पाळात, हाताची नितळसाण राखात

निविदा कळोवणी
(फकत ई-निविदा मोड)

1) क्रमांक डब्ल्यूआरडी/डब्ल्यूडीएक्सआयआय/टेक/एफ. 10/26/2023-24. तारीख: 18.05.2023.

घोगळ, मडगांव, गोंय हांगाच्या उदका संसाधन खात्यांतल्या 12 व्या कामां विभागांतल्या कार्यकारी अभियंत्यान वयर सांगिल्ली निविदा सुचोवणी उजवाडायल्या. सविस्तर निविदाची सुचोवणी https://eprocure.goa.gov.in ह्या संकेतथळार पळोवंक मेळटली.

डीआय / एडीव्हीटी / 355 / 2023

मास्क घालात, समाजीक अंतर पाळात, हाताची नितळसाण राखात

गोंय सरकार,
कार्यकारी अभियंत्यांची कचेरी,
काम विभाग XIII (आर), म्हापशें

टँडर नोटीस क्र. क्र. 6/4/PWD-WD-XIII(R)/ASW/05/2023-24 ता : 18/5/2023

1. ऑनलायन अर्जाची निमाणी तारीख : 24/5/2023 दिसा 15.00 वरां मेरेन.
2. ऑनलायन टँडर सादर करपाची निमाणी तारीख : 24/05/2023 दिसा 15.00 वरां मेरेन.
3. ऑनलायन टँडर उगडपाची तारीख आनी वेळ 26/05/2023 दिसा 10.30 वरां उपरांत

अदीक म्हायती खातीर कार्यकारी अभियंत्यांची कचेरी WDXIII, पीडब्ल्यूडी, म्हापशें गोंय हांगा संपर्क सादचो.
(वेबसायट : - https://eprocure.goa.gov.in)

डीआय/एडीव्हीटी/359/2023

मास्क घालात, समाजीक अंतर पाळात, हाताची नितळसाण राखात

गोंय सरकार

उदका स्त्रोत खातें,

काम विभाग दोन, रावणफोंड, साश्टी- गोंय.

ई-निविदाची कळोवणी

क्रमांक डब्ल्यूआरडी/एडब्ल्यूडीआयआय/टेक/एफ.17/3 (ई)/2023-24.तारीख. 18/05/2023

ह्या कार्यालयान वयर ई-निविदा कळोवणी उजवाडायल्या. (वेबसायट: https://eprocure.goa.gov.in) चेर तपशील उपलब्ध आसा, निविदा बोली जारी करपा खातीर आनी सादर करपा खातीर ऑनलायन अर्ज करपाची निमाणी तारीख आनी वेळ 26/05/2023 सांजवेळा 4.00 मेरेन. सविस्तर निविदाची कळोवणी ह्या कार्यालयाच्या नोटीस बोर्डाचेर पळोवंक मेळटली. फुडल्या खंयच्याय स्पश्टीकरणा खातीर ह्या विभागाच्या एएसडब्ल्यू विभागा कडेन संपर्क करूं येता.

डीआय / एडीव्हीटी / 363 / 2023

मास्क घालात, समाजीक अंतर पाळात, हाताची नितळसाण राखात

गोंय राज्य प्रदुशण नियंत्रण मंडळ
पिळर्ण उद्देगीक वसणुके लागसार, साळगांव सेमिनारी मुखार
साळगांव- बार्देश गोंय - 403511

संवसारीक पर्यावरण दिसा खातीर विशयाचेर उत्तम पद्धतीचें सादरीकरण सादर करपाक उद्देगांक/ संस्थांक/ खात्यांक आमंत्रण दितां.

“प्लास्टीक प्रदुशणाचेर मात”

'gspcbwed@gmail.com' ह्या संकेतथळार 28 मे 2023 दिसा सांजवेळा 4.30 मेरेन सादरीकरण ईमेल करचें.
शॉर्टलिस्ट केल्ले उद्देग/ संस्था/ खातें हांकां समिती मुखार 1 जून 2023 दिसा दनपारां 2.30 वरांचेर सादरीकरण करपाक आपयतले.
उत्कृश्ट सादरीकरणाक पुरस्कार 5 जून, संवसारीक पर्यावरण दीस कार्यावळींत दितले.

<120um

वांगडी सचीव
गोंय राज्य प्रदुशण नियंत्रण मंडळा खातीर

मास्क घालात, समाजीक अंतर पाळात, हाताची नितळसाण राखात

फॉर्म ए
(पळयात नियम 9 चो उपनियम (1))

भौशीक घोशणा

[भारताच्या दिवाळखोरी आनी दिवाळखोरी मंडळाच्या नियम 6 खाला (कॉर्पोरेट व्यक्तीं खातीर दिवाळखोरी निवारण प्रक्रिया) नेमावली, 2016]

ऋण दिवप्यांच्या लक्षांत हाडपा खातीर
अंबे वैष्णो स्टील्स प्रा. लिमिटेड

संबंदीत तपशील

1.	कॉर्पोरेट रिणकाराचें नांव	अंबे वैष्णो स्टील्स प्रा. लिमिटेड
2.	कॉर्पोरेट रिणकाराच्या आस्पावाची तारीख	12 जून, 2009
3.	ज्या प्राधिकरणाच्या खाला कॉर्पोरेट रिणकाराचो आस्पाव/नोंदणी जाल्या	कंपनी रजिस्ट्रार, गोंय, भारत, कंपनी कायदो, 1956 खाला
4.	कॉर्पोरेट वळख क्रमांक कॉर्पोरेट रीणकार	U27109GA2009PTC006107
5.	नोंदणीकृत कार्यालयाचो पत्तो आनी कॉर्पोरेट रिणकाराचें मुखेल कार्यालय (आसल्यार)	505-ए, धेंपो ट्रेड सेंटर, पाटो प्लाझा, पणजी जीए 403001 आयएन
6.	रिणकाराचे बाबतींत दिवाळखोरी सुरू जावपाची तारीख	17 मे, 2023 (18 मे, 2023 दिसा आयआरपीक कळयिल्लें)
7.	दिवाळखोरी निराकरण प्रक्रिया बंद करपाची अदमास तारीख	14 नोव्हेंबर, 2023
8	अंतरीम रिझोल्यूशन वेवसायीक, जाची मंडळा कडेन नोंदणी जाल्या, ताचें नांव आनी नोंदणी क्रमांक	मनोज कुमार मिश्र नोंदणी क्रमांक- इबीबीआय/आयपीए-001/आयपी-पी01152/2018-19/11902
9	मंडळा कडेन नोंदणी केल्या प्रमाणें, अंतरीम रिझोल्युशन वेवसायिकाचो पत्तो आनी ईमेल	मनोज कुमार मिश्र नोंदणीकृत पत्तो: रूम क्रमांक 1406, बिल्डिंग 4 बी, न्यू हिंद मिल म्हाडा संकुल, राम भाऊ भोगले मार्ग, घोडापदेव, मुंबय शार, महाराष्ट्र, एमएच – 400 033, इंडिया ईमेल आयडी (बोर्डासयत नोंदणी): manojkmishra95@gmail.com
10.	अंतरीम रिझोल्यूशन वेवसायिका कडेन पत्रवेव्हारा खातीर वापरपाचो पत्तो आनी ईमेल, जर क्रमांक 9 चेर दिल्ल्या परस वेगळो आसत जाल्यार	मनोज कुमार मिश्र कार्यालयाचो पत्तो: कार्यालय क्रमांक 18, तिसरो माळो, 84/ धोलकावाला इमारत, जन्मभूमी मार्ग, फोर्ट, मुंबय, एमएच – 400 001, महाराष्ट्र, भारत, ईमेल आयडी (प्रकरण विशिश्ट – संपर्क सादपा खातीर): cirp.ambeyvaishno@gmail.com
11.	दावे सादर करपाची निमाणी तारीक	01 जून, 2023 (आयआरपी नेमणुकेच्या तारखे सावन 14 दीस)
12.	कलम 21 च्या उपकलम (6 अ) च्या कलम (ब) खाला, जर आसल्यार, रिणकारांचे वर्ग, अंतरिम रिझोल्यूशन वेवसायिकान निश्चीत केल्ले	ना
13.	रिणकारांचे अधिकृत प्रतिनिधी म्हूण काम करपाक वळखून घेतिल्ल्या दिवाळखोरी वेवसायिकांचीं नांवां (दरेका वापरा खातीर तीन नांवां)	ना
14.	अ) संबंदीत फॉर्म आनी ब) अधिकृत प्रतिनिधींचो तपशील ह्या संकेतथळार उपलब्ध आसा:	वेबलिंक: https://ibbi.gov.in/home/downloads भौतिक पत्तो उपलब्ध ना

नॅशनल कंपनी लॉ ट्रिब्युनल, मुंबय हांणी अंबे वैष्णो स्टील्स प्रा. लि. लिमिटेडा आड कंपनी दिवाळखोरी थाराव प्रक्रिया सुरु करपाचो आदेश दिवपी नोटीस 17 मे, 2023 दिसा (18 मे, 2023 दिसा मेळिल्ली) धाडिल्ली अंबे वैष्णो स्टील्स प्रा. लिमिटेडाच्या रिणकारांक 01 जून, 2023 दिसा वा ताचे आदीं आयटम 10 आड उल्लेख केल्ल्या पत्त्याचेर अंतरीम रेझोल्यूशन वेवसायिकाक आपल्या दाव्यांचो पुरावो सादर करपाक सांगलां.
अर्थीक रिणकारांनी फकत इलॅक्ट्रॉनीक माध्यमांतल्यान आपलो दाव्यांचो पुरावो सादर करचो. हेर सगळ्या रिणकारांनी दाव्यांचो पुरावो व्यक्तिगत रितीन, टपालांतल्यान वा इलॅक्ट्रॉनीक माध्यमांतल्यान सादर करूं येता.
नोंदी क्रमांक 12 आड नोंद केल्ल्या प्रमाणें, एका वर्गांतलो अर्थीक रिणकारान, नोंदणी क्रमांक 13 आड नोंद केल्ल्या तीन दिवाळखोर वेवसायिकां मदल्यान अधिकृत प्रतिनिधीची निवड दाखोवची जो, फॉर्म सीए हातूंत वर्गाचो अधिकृत प्रतिनिधी [वर्ग स्पश्ट करात] म्हूण काम करपाक तयार आसतलो. दाव्याचे फट वा चुकीचे पुरावे सादर केल्यार दंड भरचो पडटलो.

तारीख: 20 मे, 2023
थळ : मुंबय, महाराष्ट्र, भारत

मनोज कुमार मिश्र हांणी केला
अंतरीम रिझोल्युशन वेवसायीक

गोंय राज्य कायदे सेवा प्राधिकरण
मुंबय उच्च न्यायालय, गोंय, पेन्ह-द-फ्रांका
पर्वरी- गोंय
फोन क्रमांक: (0832) 2492614(चेंबर), 2492664(कार्यालय)
वेबसायट : http://www.slsagoa.nic.in ईमेल आयडी: ms-gslsa.goa@nic.in
जायरात क्रमांक जीएसएलएसए/गोंय/ रिक्रुट/2023/04

गोंय राज्य कायदे सेवा प्राधिकरण, पेन्ह-द-फ्रांका, पर्वरी गोंय हांगा कनिश्ठ स्तरीय लिपिकाचें (एलडीसी) एक पद भरपा खातीर पात्र उमेदवारां कडल्यान अर्ज मागल्यात, जे सकयल दिल्ल्या तपशीला प्रमाणें:

अ. क्र.	पदांचें नांव	वेतन श्रेणी	रिक्त सुवाती आनी वर्गा प्रमाण आरक्षणाचो आंकडो			गरजेची पात्रताय	इत्सीत पात्रताय
1.	लोव्हर डिव्हीजन क्लार्क	7 व्या पगार श्रेणीची दुसरी पातळी. एसएल-1 डब्ल्यूएल-1	निवृत्त लश्करी जवान	01	1	**गरजेचें:** उच्च माध्यमिक शाळा प्रमाणपत्र/ बारावी यत्ता वा मान्यताय प्राप्त राज्य तंत्रीक शिक्षण मंडळान मान्यताय वा अखिल भारतीय मंडळाची मान्यताय आशिल्लो डिप्लोमा वा मान्यताय प्राप्त संस्थे कडल्यान समतुल्य पात्रताय.	मराठीचें गिन्यान
			वट्ट	01	2	संगणक ॲप्लिकेशन्स / इंग्लिशींत मिनटाक 30 उतरां ह्या वेगान टायपींग.	
					3	कोंकणीचें गिन्यान	

वयले पात्रते प्रमाण वयल्या पदां खातीर अर्ज करपाक पात्र आशिल्ल्या सगळ्या उमेदवारांक अर्ज करपाक मेळटा.

टिप: सुचोवण्यां वांगडा अर्ज सकयल दिल्ल्या अधिकृत संकेतथळा वयल्यान डावनलोड करूं येता. गोंय राज्य कायदो सेवा प्राधिकरणाच्या www.slsagoa.nic.in चेर.

1. वांगडी सचीव, गोंय राज्य कायदे सेवा प्राधिकरण, नवी उच्च न्यायालय इमारत पर्वरी- गोंय हांचे कडेन अर्ज सादर करचो, जो **9 जून, 2023** दिसा वा ताचे आदीं कार्यालयीन वेळार हातांत दिवपाक मेळटलो. अर्जांत स्वरूपांत थारायिल्ल्या प्रमाण पासपोर्ट आकाराचो फोटो अर्जांत दिल्ले चौकटींत दसोवचो आनी स्वता प्रमाणीतय करचें.

(नोंद: ह्या प्राधिकरणाचें कार्यालय मे म्हयन्यांतल्या कामाच्या दिसांनी सकाळीं 10.30 ते सांजे 04.30 मेरेन उक्तें आसतलें आनी उपरांत सकाळीं 10.00 ते सांजे 5.30 ते 9 जून, 2023 मेरेन उक्तें आसतलें. अर्ज करपी उमेदवारांनी हाची नोंद घेवची.)

2. थारायिल्ल्या तारखे उपरांत मेळिल्ले अर्ज/दस्तावेज, थारायिल्ल्या स्वरूपांत नात/अपूर्ण आसात जाल्यार न्हयकारतले.

पर्वरी, गोंय
तारीख : 20.05.2023

आदेशा प्रमाण
वांगडी सचीव,
गोंय राज्य कायदो सेवा प्राधिकरण, पर्वरी

डीआय/एडिव्हिटी/358/2023

मास्क घालात, समाजीक अंतर पाळात, हाताची नितळसाण राखात

PM to hold bilateral talks with Zelenskyy

TO ALSO MEET OTHER WORLD LEADERS AT G7 SUMMIT

PTI

NEW DELHI
Prime Minister Narendra Modi is set to hold bilateral talks with Ukranian President Volodymyr Zelenskyy on the sidelines of the G7 summit in the Japanese city of Hiroshima on Saturday evening, people familiar with the matter said.

It will be the first in-person meeting between the two leaders after the Russian invasion of Ukraine in February last year and is taking place over a month after Ukrainian First Deputy Foreign Minister Emine Dzhaparova visited India.

Modi is also scheduled to hold bilateral talks on Saturday with his Japanese counterpart Kishida Fumio, French President Emmanuel Macron and Vietnamese Prime Minister Pham Minh Chinh among others.

The meeting between Modi and Zelenskyy has been scheduled following a series of discussions between senior diplomats of India and Ukraine.

The prime minister arrived in Hiroshima on Friday to attend the annual summit of the G7 grouping in the first leg of his three-nation tour that will also take him to Papua New Guinea and Australia.

The Ukrainian president is also attending the G7 summit following an invitation by Japan, the current chair of the powerful grouping.

India fully prepared to protecting its sovereignty, dignity: Modi

NEW DELHI: India is fully prepared and committed to protecting its sovereignty and dignity, Prime Minister Narendra Modi said on Friday and asserted that the future development of the India-China relationship can only be based on mutual respect, mutual sensitivity and mutual interests.

Responding to questions over the India-China standoff in eastern Ladakh, Modi in an interview with the Japanese publication Nikkei Asia, also emphasised that peace and tranquility on the border are essential for normal bilateral ties among the neighbours.

Sidda to be sworn in as Karnataka CM today

PTI

BENGALURU
Siddaramaiah will be sworn in as Chief Minister of Karnataka for the second term on Saturday, along with the KPCC chief D K Shivakumar as the Deputy Chief Minister.

Some legislators will be sworn in as ministers along with the CM and Deputy CM, even as both the Congress Legislature Party leader Siddaramaiah and Shivakumar are in Delhi discussing with the party's high command the names of ministers to be inducted into the new cabinet and the allocation of portfolios.

The event may turn out to be a show of strength for opposition parties amid unity efforts to take on the ruling BJP in the 2024 Lok Sabha elections.

Gyanvapi mosque case: SC defers scientific survey

NEW DELHI: The Supreme Court on Friday deferred a scientific survey, including carbon dating, to determine the age of a "Shivling", claimed to have been found at Varanasi's Gyanvapi mosque, saying implications of the Allahabad High Court order for it merit closer scrutiny. The HC on May 12 had ordered determination of the age of the structure, claimed to be a "Shivling".

CHANGE IN NAME

I, **Felix Saluador Pereira**, R/o H.No. 256, Batty, Orlim, Salcete, South Goa- 403724 would like to change my name on passport from **Felix Saluador Pereira** to **Felix Salvador Pereira** name and address change as per Aadhaar Card. Hereafter in future dealings and documents I shall be known as **Felix Salvador Pereira.**
Sd/- Felix Salvador Pereira

Classifieds

SITUATION VACANT

Goan cook required for a restaurant in Margao. For more details contact : 9284089056.

CHANGE OF NAME

I, **FLORINDA INACIA GONSALVES**, R/o. H. No. 827, New Vaddem, Near Ganesh Temple, Mormugao, Vasco da Gama, South Goa 403802, hereby change my name from **FLORINDA INACIA ALMEIDA** to **FLORINDA INACIA GONSALVES.** Hereafter in all my dealings & documents, I will be known by the name **FLORINDA INACIA GONSALVES.**

Sandeep Ads

VILLAGE PANCHAYAT PARRA BARDEZ, GOA

Ref. No. VPP / F. Tender Notice / 2023-24 / 170 Date: 19.05.2023

CORRIGENDUM

Refer Tender Notice No. Ref. No. VPP / F. Works / Tender Notice / 2023-24 / 111 Dt. 04.05.2023 regarding work under Sr. No. 3 "Work of Cleaning of Roadside Drains and Cutting of Bushes in Ward No. 1 to 7 for the year 2023 - 24, V. P. Parra, Bardez, Goa" towards EMD for the said work is written as Rs. 2910.00 May Be Read as Rs. 7910.00 as the same was an typing error.

Sd/- **Chandanand V. Harmalkar**
(Sarpanch)
Village Panchayat Parra
Seal

VILLAGE PANCHAYAT MAYEM - VAINGUINIM
MAYEM, BICHOLIM – GOA
Email id: villagepanchayatmaem@gmail.com

Ref. No.: VP/ MV/QUOT.NOTICE/DEV.WORK/2023-24/361 Date: 19/05/2023

QUOTATION NOTICE

The Sarpanch of this Village Panchayat Mayem Vainguinim Bicholim-Goa on behalf of V.P.Mayem Vainguinim Bicholim Goa invites the sealed quotations from the eligible Contractors, so as to reach in this office on or before 30/05/2023 upto 10.30 a.m. as below:

1. Supply of labours for the work of **Desilting/Cleaning of Gutter and Water logged area in all eleven wards in Jurisdiction of V.P. Mayem Vainguinim** under XVth Finance Fund up to 30/05/2023 at 10.30 a.m.

Contractors should submit their sealed quotations, along with certified copies of Income Tax clearance or Pan Card, GST Registration Certificate, Contractors license along with application form on or before 29.05.2023 upto 12.30 p.m. to this Panchayat & the opening will be on dated 30.05.2023 at 11.30 a.m. The lowest quotation will be accepted.

Rate quoting the lowest amount likely to be accepted the said quotation.

Incomplete quotation received and quotation received later on, beyond the schedule time will not be considered.

The Village Panchayat Mayem Vainguinim reserves the right to accepting or rejecting any or all quotations without assigning any reason their off.

For complete description of work, specification, details contact V.P. Mayem Vainguinim.

DI/ADVT/365/2023

"Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

Village Panchayat Camurlim, Bardez, Goa

Ref. No. VP / CAM / BAR / 2023-24 / 140 Date: 19.05.2023

QUOTATION NOTICE

I, the Sarpanch, on behalf of Village Panchayat of Camurlim have invited sealed quotation from the registered Supplier / Dealer / Agency to Supply of Play Ground Equipment for Anganwadi at Khairat, Camurlim, Bardez-Goa. The sealed Quotation shall reach on or before 29/05/2023 up to 3.00 pm and will be opened on 31/05/2023 at 11.30 am at Village Panchayat Office, Camurlim, Bardez-Goa.

The following show the details

Sr. No.	Particular of Item	Cost per item
1.	Supply of Play Ground Equipment for Anganwadi at Khairat Camurlim, Bardez,Goa	

Terms and Conditions:
1. The dealers should be registered Authorized Suppliers / Dealers / Agencies **2.** That the said item shall be delivered within 5 days from the date of supply order. Failure to which order will be cancelled and will be validity considered for 2nd lowest Supplier or Supplier who fulfills the Supply Order within stipulated period. **3.** The Dealer should have Sales Tax / TIN / CGST / SGST Registration **4.** The quotation or Application will be rejected on no compliance of above referred conditions.

The Panchayat reserve the right to accept or reject one or all quotations without assigning any reason thereof.

Sd/- Sarpanch
Village Panchayat Camurlim
Seal

VILLAGE PANCHAYAT CANDOLIM
Candolim, Bardez - Goa
Ref. No. VPC / 33 / 2023-24 / 528 Date: 19.05.2023

NOTICE INVITING QUOTATION

Sealed quotations are hereby invited by Sarpanch of Village Panchayat on behalf of Village Panchayat Candolim from reputed Company / Dealers / Agency / Distributor for following **Kids Play Equipments**
1. 7 Ft. Ht FRP Straight Slide
2. Rolling Barrel
3. Rainbow Climber
4. Sea Saw Rocker

The sealed quotations should reach to this office on or before **29/05/2023** upto 12.00 noon and will be opened on **30/05/2023** at 11.30 a.m. in the forthnightly meeting in presence of V. P. Members.

Panchayat reserves right to accept any or reject all the quotation without assigning any reason thereof.

This notice issued as per Resolution No. 10(16) dated 16/05/2023

Sd/- **Salvador Blaize Fernandes**
(Sarpanch)
Village Panchayat Candolim
Seal

FORM A
(See sub-rule (1) of rule 9)
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF AMBEY VAISHNO STEELS PVT. LTD.

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	**Ambey Vaishno Steels Pvt. Ltd.**
2.	Date of incorporation of corporate debtor	12th June, 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Goa, India under the Companies Act, 1956
4.	Corporate Identity Number of Corporate Debtor	U27109GA2009PTC006107
5.	Address of the registered office and principal office (if any) of corporate debtor	505-A, DEMPO TRADE CENTRE PATTO PLAZA PANAJI GA 403001 IN
6.	Insolvency commencement date in respect of corporate debtor	17th May, 2023 (Intimation to IRP on 18th May, 2023)
7.	Estimated date of closure of insolvency resolution process	14th November, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**Manoj Kumar Mishra Regn. No.– IBBI/IPA-001/IP-P01152/2018-19/11902**
9.	Address and email of the Interim Resolution Professional, as registered with the Board	Manoj Kumar Mishra Regd. Address: Room No. 1406, Building 4B, New Hind Mil Mhada Sankul, Ram Bhau Bhogle Marg, Ghodapdev, Mumbai City, Maharashtra, MH – 400 033, India Email ID (Regd. with Board): manojkmishra95@gmail.com
10.	Address and email to be used for correspondence with the Interim Resolution Professional, if different from those given at Sr. No. 9	Manoj Kumar Mishra Office Address: Office No. 18, 3rd Floor, 84/ Dholakawala Building, Janmabhoomi Marg, Fort, Mumbai, MH – 400 001, Maharashtra, India Email ID (Case specific – For communication): cirp.ambeyvaishno@gmail.com
11.	Last date for submission of claims	01st June, 2023 (14 days from the date of appointment of IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	N.A.
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical address not available

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process against Ambey Vaishno Steels Pvt. Ltd. on 17th May, 2023 (intimation received on 18 th May, 2023).
The creditors of Ambey Vaishno Steels Pvt. Ltd. are hereby called upon to submit a proof of their claims on or before 01st June, 2023 to the Interim Resolution Professional at the address mentioned against item 10.
The Financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.
Submission of false or misleading proofs of claim shall attract penalties,

Date: 20th May, 2023
Place: Mumbai, Maharashtra, India
Manoj Kumar Mishra
Interim Resolution Professional

GOVERNMENT OF GOA
OFFICE OF THE EXECUTIVE ENGINEER,
WORKS DIVISION XIII (R), MAPUSA

Tender Notice No. No. 6/4/PWD-WD-XIII(R)/ASW/05/2023-24 dated: 18/05/2023

1. Last date of online. application: 24/05/2023upto 15.00 hrs.
2. Last date or online submission of tender 24/05/2023upto 15.00 hrs.
3. Date & time of opening of online tender 26/05/2023 after 10.30 hrs.

For more details, please contact the office of the Executive Engineer WDXIII, PWD, Mapusa Goa. (Website,https://eprocure.goa.gov.in)

DI/AVT/359/2023

"Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

Village Panchayat Moira
Attafondem, Moira, Bardez, Goa
Phone No: (0832) -2470344, e-mail: villagepanchayatmoira@gmail.com
Ref. No.VP/Moi/F/Work/Tender Notice/2023-24/311 Date: 18/05/2023

TENDER - NOTICE

Sealed percentage rate tender are hereby invited from the eligible P.W.D. contractors in appropriate class and category for the below mentioned work by the Sarpanch, V.P. Moira, Bardez - Goa.

Sr. No.	Name of work	Estimated Amount put to tender excluding GST in Rs.	Earnest Money deposit in Rs.	Time Limit	Cost of tender form in Rs.	Class and Category of Contractor: As per old registration	Class and Category of Contractor: As per new registration
1.	Desilting of nallah in the V.P. Moira, Bardez- Goa.	187279.68	3746/-	60 days	2000/-	V and above RBLD/BLDGS	V and above RBLD/BLDGS

▹ Last date of receiving application is on 27/05/2023 upto 12.00 noon along with cost of tender form (non- refundable). ▹ Date of issue of blank tender form is on 30/05/2023 upto 12.00 noon. Date of receipt of sealed tender form is 02/06/2023 upto 10.00 am and will be opened on same day at 11:30am. ▹ Application for issue of tender form shall be accompanied with a) Attested copy of valid registration certificate of the contractor in the concerned category of work. b) Attested PAN card. c) Attested copy of valid GST registration certificate and acknowledgement of up to date return filed with ARN. (Application reference number generated on GST common portal) as per GST law. d) Declaration of the works in hand shall be submitted with detailed list indicating the present status, on Rs.100/- stamp paper (however tender form will not be issued to the person who has works in hand more than four times the tendering limit). e) Attested copy of valid Income tax clearance certificate.▹ EMD shall be in the form of Demand Draft/Deposit call receipts(DCR)/ Pay order from Nationalized or scheduled bank drawn in favor of the Sarpanch, V.P Moira payable at Moira sealed In a separate envelope. ▹ Contractor shall submit separate application for each work. Incomplete and third party application shall not be entertained by this Panchayat and no form shall be issued. Unsealed and conditional tender will be rejected outright. ▹ The contractor shall quote the tender excluding GST & GST as applicable shall be paid separately on total value of work executed. ▹ For the tenders/Items of tender in case of being quoted abnormally below i.e 20.00 % below the estimated cost, than the contractor shall furnish on demand an additional performance security in the form of Bank guarantee from Nationalized/ Scheduled Bank for that amount which is worked out as difference between quoted amount and reasonable amount reduced by 20.00%. ▹ Right to accept or reject any or all the tenders without assigning any reasons is reserved with the Village Panchayat.

Seal
Sd/-
(Mr. Sagar Rama Naik)
Sarpanch
Village Panchayat Moira, Bardez - Goa.

BEFORE THE MAMLATDAR OF BARDEZ TALUKA MAPUSA, BARDEZ GOA
Mutation Case No: 87494
Village: Anjuna

1. Vanessa Domnic Sequeira alias Vanessa Lynette D' Souzi, r/o. S. No. 22, Paulina Terrace, Sainikwadi, Vadgaonksheri, Opposite Lalwani, Pune, Maharashtra and presently residing at H. No. 152/1, Anjuna, Bardez, Goa 2. Dominic Sequeira ...Applicants

V/s

1. Vanessa Domnic Sequeira alias Vanessa Lynette D' Souza 2. Verona Vincent D Souza alias Verona Anna D' Souza or Verona Annie D'Souza ...Opponents

PUBLIC NOTICE

To all opponents /legal heirs/any other interested parties

Where as the applicant Vanessa Dominic Sequeira alias Vanessa Lynette D' Souza r/o. S. No. 22, Paulina Terrace, Sainikwadi, Vadgaonksheri, Opposite Lalwani, Pune, Maharashtra and presently residing at H. No. 152/1, Anjuna, Bardez, Goa has applied for mutation to include her name alongwith the name of Dominic Sequeira in the occupants column under Sy. No. 398/12-A, village Anjuna, Taluka Bardez Goa, after deleting the existing names of Vincent Francis D' Souza and Verona Annie D' Souza, as per Inventory Proceedings No. 431/2016/C dated 30-03-2017, passed in the Court of Sr. Civil Judge C Court at Mapusa.

AND WHEREAS, the notice in form No.X were generated to be served to the party by registered AD Party was unserved with postal remark as unserved, Insufficient address, Party expired etc hence to be served through alternative means and so the notices are prayed to be served by way of publication in local newspaper.

And whereas the applicant has prayed vide her application for substitute service, by publication of public notice in any one daily newspaper as required under Order V Rule 20(1A) of C.P.C. as the applicants does not know the legal heirs and the address of the interested parties.

All the interested parties are hereby given notice of the said mutation entry and called upon to submit to me their objection if any to the mutation entry within 15 days from the date of publication of this notice failing which the suitable order tinder the provision of LRC shall be issued by the Certifying Officer.

Place: Mapusa Date: 19.5.2023
SD/- (Pravind J. Gawas)
Mamlatdar of Bardez
Mapusa-Goa
SEAL

NOTICE TO THE INTERESTED PARTIES
(V RULE 20 (IA) OF C.P.C.)

IN THE COURT OF THE IIIRD ADDL. CIVIL JUDGE SENIOR DIVISION AT MARGAO

Special Inventory Proceeding No. 41/2021/III
In
Marriage Petition No. 138/2010/III

Mr. Antonio Gabriel Justino Pinto ...... *Applicant*
And
Mrs. Reynah Pinto ... *Respondent*

NOTICE

To,
Mrs. Reynah Pinto
D/o Anthur Gomes, Aged 59 years housewife, Resident of Mungul Pequeno, Margao, Salcete, Goa.

Whereas, the above named applicant have filed an application for Inventory under article 26 of the Portuguese Civil Code 1867 and that Mr. Antonio Gabriel Justino Pinto s/o Jose Inacio Benjamin Pinto, aged 73 years, retired R/o H.No. 232/A, Opp. Central Bank of India, Carmona, Salcete Goa has been appointed as Cabeca de Casal (Head of the family).

AND Whereas, Notice issued to you at the last known address have been returned unserved with bailiff report as "insufficient address".

And Whereas the Advocate for the Applicant has made an application to this Court praying that you are to be served by substitute service by way of publication in the daily local newspaper and this Court is satisfied that this is a fit case for ordering such a serice.

NOW, therefore, notice is hereby given to you under Order 5 Rule 20 (1A) of C.P.C. to appear before this Court in person or by a duly instructed pleader, to take part in the proceedings, as the matter is fixed for Auction (Licitacao) on the **15th day of June, 2023 at 2:30 pm** and defend all rights.

YOU ARE further required to constitute your advocate having office within the jurisdiction of this Court, to choose your place of domicile within the jurisdiction of this Court, to receive any other notice which may be required under the law to be issued to you, failing which the Inventory will proceed in terms of law.

Given under my hand and the seal of the Court, this 4th day of May, 2023.

SEAL
Sd/- (Arvind Redkar)
Superintendent
By order of the Court.

Government of Goa
Water Resources Department
Works Division II, Rawanfond, Salcete-Goa
E-Tender Notice
No. WRD/WDII/TECH/F.17/3(e)2023-24
Dated: 18/05/2023

This office has published above e-tender Notice. The details are available on (Website: https://eprocure.goa.gov.in) The last date and time for online application for issue & Submission of tender bid is 26/05/2023 upto 4.00 p.m. Detailed tender notice may be seen on the notice borard of this office. For any further clarification, the ASW section of this division may be contacted.

DI/Advt/363/2023

Mask, Follow Physical Distancing, Maintain Hand Hygiene'

GOVERNMENT OF GOA,
OFFICE OF THE EXECUTIVE ENGINEER,
WORKS DIVISION XVII (PHE-N),
PUBLIC WORKS DEPARTMENT,
ALTO-PORVORIM,
BARDEZ, GOA
e-TENDER NOTICE

No. PWD/DXVII/PHE.N/ASW/F.24-E/ 10/ 2023-24 Dated 19/ 05/ 2023
1 Last date of online application: 25/ 05/ 2023 upto 15.00 hrs.
2 Last date of online submission of tender 25/ 05/ 2023 upto 15.00 hrs.
3 Date & time of opening of online tender 26/ 05/ 2023 after 11.30 hrs. For more details please contact the office of the Executive Engineer WDXVII (PHE-N), PWD Alto Porvorim Goa. (Websitc-https://eprocure.goa.gov.in)

DI/Advt/360/2023

Mask, Follow Physical Distancing, Maintain Hand Hygiene"

VILLAGE PANCHAYAT MAYEM-VAINGUINIM
MAYEM, BICHOLIM–GOA

Ref. No.: VP/MV/NIT/TEN-NOTICE/2023-24/345 Date: 18/05/2023

The Sarpanch or Village Panchayat Mayem-Vainguinim, Bicholim- Goa invites on behalf of Village Panchayat Mayem-Vainguinim, Bicholim- Goa, sealed item/percentage rate of tender from approved eligible contractors of C.P.W.D. registered P.W.D. contractors and those an appropriate list of Goa State up to 03.00 P.M. On 29/05/2023 for the below mentioned work.

Sr. No.	Name of Work	Estimated Cost	EMD	Cost of Tender forms	Time Limit	Class of Contractor As per Old Reg.	Class of Contractor As per New Reg.
1	Construction of Retaining Wall from the house of Vinayak Mone to Dhananjay Mone at Tirthbag Mayem Bicholim-Goa. In jurisdiction of V.P. Mayem Vainginim of Bicholim Block under GIA Fund.	Rs.394170.27	7883.00	2000.00	120days (Excl. Monsoon)	RBLD/BLDG Class IV & above	RBLD/BLDG Class V & above
2	Repair of existing stage of Poira high school at ward no. IX Poira Mayem in V.P. Mayem Vainguinim under GIA Fund.	Rs. 347425.35	6950.00	2000.00	90 days (Excl. Monsoon)	BLDG Class IV & above	BLDG Class V & above
3	Construction of existing nallah from Rajan Pole house to Datta Mandir at Bharatwada Poira Mayem V.P. Mayem Vainguinim under GIA Fund.	Rs.259486.00	5190.00	2000.00	90 days (Excl. Monsoon)	RBLD/BLDG Class IV & above	RBLD/BLDG Class V & above

1. The last date for submitting the application for issue of tender form is 29/05/2023 upto 03.00P.M. 2. Tender form will be issued on 31/05/2023 up to 12.30 P.M. 3. The sealed tender forms will be received on 03/06/2023 upto 12.30 P.M. 4. The sealed tender will he opened on 05/06/2023 at 3.00 P.M Onwards. In the office of the Sarpanch, Village Panchayat Mayem-Vainguinim, Mayem, Bicholim- Goa.

DI/ADVT/354/2023

"Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene"

Government of Goa
OFFICE OF THE CIVIL REGISTAR-CUM- SUB REGISTRAR, SALCETE
Room No. 209, 2nd Floor, Mathany Saldhana, Administration Complex, Margao-Goa
Office, Tel No: 0832-2715169/
office Email: crsrsalcete-rd.goa@nic.in
No. CR/SR/SAL/1541/2023
Dated: 19/05/2023

NOTICE

Office of the Civil Registrar-cum-Sub Registrar II and Special Notary in the said judicial Division of Salcete, Margao.

In accordance with Section 346(11) of Goa Succession Special Notaries and Inventory Processings Act 2012 it is hereby made public that by Deed of Qualification of Heirship dated 15/05/2023 duly recorded under Book No. 1711 at page 9V to 11V of the office, the following is recorded.

That Mr. Joaquim Piedade Dias son of late Pedro Santana Dias and of late Purificacao Fernandes died on 15/07/2018 at GMC, Bambolim interest and without executing any will gift nor any other disposition of his last wish but leaving behind his wif Mrs. Inaciana Ricardina Philomena Luis, widow as his moiety sharer and his foloowing childred namely (one) Mr. Pringle Cyril, major in age, bachelor (two) Mrs. Prinsha Rosanne Valanie Dias, Spinster as his "sole and univsersal heirs" there being no one else or no person or heir who in terms of law of Succssion in force in this State of Goa may prefer ths estate left by the deceased persons.

Any person having objection to this deed may file in this office within on month from the date of publication.

Sd/-
Seal
(Shri. Kiran Harish Mesta)
Jt. Civil Registrar-cum-Registrar II and Special Notary, Salcete-Margao

Government of Goa
OFFICE OF THE CIVIL REGISTRAR -CUM-SUB REGISTRAR, SALCETE
Room No. 209, 2nd floor, Mathany Saldhana Administrative Complex, Margao - Goa
Office Tel. No. **0832 - 2715169 /**
Office Email:
crsrsalcete-rd.goa@nic.in

No: CR/SR/SAL/1537/2023
Dated: 18/05/2023
NOTICE

Office of the Civil Registrar-cum- Sub Registrar and Special Notary Salcete. Shri. Kiran H. Mesta, Jt. Civil Registrar -cum- Sub Registrar II and Special Notary in the said Judicial Division of Salcete, Margao.

In accordance with Section 346(11) of the Goa Succession Special Notaries and Inventory Proceedings Act 2012 it is hereby made public that by Deed of Qualification of Heirship dated 12/5/2023 duly recorded under Book No. 1710 at page 85V to 87V of the office, the following is recorded:

That on seventeenth day of June Nineteen Hundred and Ninety Nine (17/06/1999) Mateus Fernandes died at Kursabhat, Velim and on First March Two Thousand and Sixteen (01/03/2016) said Cruzinha Dias died at H. No. 390, Cumbiabhat, Velim both died inte-state without executing any will, gift nor any other disposition of their last wish, but leaving behind their following children namely as their child and daughter Mrs. Sabina Fernandes, major in age, married to Mr. Nicolau Fernandes as their "sole and universal heirs" there being no one else or no other person or heir who in terms of Law of Succession in force in this State of Goa may prefer the estate left by the deceased persons.

Any person having objection to this deed may file in this office within one month from the date of its publication.

Sd/-
SEAL
(Shri. Kiran Harish Mesta)
Jt. Civil Registrar-cum-Sub Registrar II and Special Notary, Salcete Margao

इराणमध्ये तीन निदर्शकांना मृत्युदंड

मानवाधिकार संघटनांच्या विरोधाकडे दुर्लक्ष

दुबई : इराणमध्ये गेल्या वर्षी सरकारविरोधात निदर्शने करणाऱ्या तिघांना हिंसा केल्याच्या आरोपावरून मृत्युदंड ठोठावण्यात आला. त्यांना मृत्युदंड देण्यावर मानवाधिकार संघटनांनी जोरदार आक्षेप घेतला होता आणि विरोध केला होता, मात्र त्याला न जुमानता शिक्षेची कारवाई करण्यात आली. या तिघांवर गेल्या वर्षी नोव्हेंबरमध्ये झालेल्या निदर्शनांदरम्यान एका पोलीस अधिकाऱ्यासह तिघांची हत्या केल्याचा आरोप ठेवण्यात आला होता.

मिझान या इराणच्या न्यायपालिकेच्या संकेतस्थळावर माजिद काझेमी, सालेह मिऱ्हाशमी आणि सईद यागहौबी या तिघांना मृत्युदंड दिल्याची माहिती देण्यात आली. मात्र, तिघांना कोणत्या प्रकारे मृत्युदंड देण्यात आला ते स्पष्ट करण्यात आलेले नाही. या तिघांवरही गुन्हा कबूल करण्यासाठी दबाव टाकण्यात आला होता आणि त्यांचा छळ करण्यात आला होता असा आरोप मानवाधिकार संघटनांनी केला आहे.

झाले काय? इराणमध्ये गेल्या वर्षी माहसा अमिनी या २२ वर्षीय मुलीने इस्लामी पद्धतीने डोके न झाकल्याचा आरोप करून नीतिमत्ता पोलिसांनी तिला मारहाण केली होती. त्यामध्ये तिचा मृत्यू झाल्यानंतर त्याची तीव्र प्रतिक्रिया उमटली आणि मोठ्या प्रमाणात निदर्शने झाली होती. इराणमधील धर्मसत्ता उलथवून टाकण्याची मागणी निदर्शकांनी केली होती. मृत्युदंड देण्यात आलेल्या तिन्ही युवकांनी त्या निदर्शनांमध्ये सहभाग घेतला होता.

कांदा चाळीसाठी अनुदान

(पान ३ वरून) गोदाम उपलब्ध नसल्याने खरीप हंगामातील कांदा काढला की लगेच विकावा लागतो. कांद्याचे उत्पादन ठरावीक हंगामात येते. मागणी मात्र वर्षभर सारखीच असते. कांद्याचे पीक काढल्यावर मागणी नसल्यामुळे भाव पडतो. याचा शेतकऱ्यांना मोठा फटका बसतो. त्यामुळे कांद्याच्या बाजार भावातील चढ-उतारापासून संरक्षण, स्थानिक बाजारपेठेत योग्य दरात पुरवठा आणि निर्यातीची मागणी पूर्ण करण्यासाठी कांदा साठवणूक क्षमता वाढविणे गरजेचे आहे. त्यामुळे सरकारने अनुदानाचा निर्णय घेतला आहे.

MOTILAL OSWAL HOME LOANS

मोतीलाल ओस्वाल होम फायनांस लिमिटेड

CIN Number :- U65923MH2013PLC248741

नोंदणी कार्यालय : मोतीलाल ओसवाल टॉवर, रहिमतुल्ला सयानी रोड, परेल एस.टी. डेपो समोर, प्रभादेवी, मुंबई-४०००२५ **ई-मेल :** hfquery@motilaloswal.com

शाखा कार्यालय:- कार्यालय क्रमांक ४, दुसरा मजला, विश्व आर्केड बिल्डीजी, नवले पुलाजवळ, पुणे – मुंबई महामार्गाजवळ, नऱ्हे, कात्रज, पुणे – ४११०४१, महाराष्ट्र **संपर्क क्रमांक:- विनित साळुंखे – ९३२४९३५१८४.**

ई-लिलावसह विक्रीकरिता जाहीर नोटीस

सिक्युरिटी इंटरेस्ट (एनफोर्समेंट) नियमावली, २००२ च्या नियम ८ आणि ९ सह वाचल्या जाणाऱ्या सिक्युरीटायझेशन अँड रिकंस्ट्रक्शन ऑफ फायनॅन्शियल ॲसेटस अँड एनफोर्समेंट ऑफ सिक्युरिटी इंटरेस्ट ॲक्ट, २००२ अंतर्गत स्थावर मालमत्ता (तां) च्या विक्रीसाठी ३० दिवसांची ई-लिलाव विक्री सूचना.

सूचना द्वाद्वारे सर्व जनतेला आणि विशेषत: कर्जदार (रां) आणि हमीदार (रां) ना देण्यात येत आहे की येथे खाली वर्णन करण्यात आलेली स्थावर मालमत्ता सुरक्षित धनकोकडे गहाण/ प्रभारित करण्यात आली होती ज्याचा प्रत्यक्ष ताबा **मोतीलाल ओस्वाल होम फायनान्स लिमिटेड** (पूर्वीची अस्पायर होम फायनान्स कॉर्पोरेशन लिमिटेड म्हणून ओळखले जाणारे)/ सुरक्षित धनकोच्या प्राधिकृत अधिकारी ह्यांनी घेतला असून खाली नमूद दिनांक आणि वेळेला **जे आहे जेथे आहे, जे आहे जसे आहे आणि जेथे आहे तेथे आहे** तत्वावर मोतीलाल ओसवाल होम फायनान्स लिमिटेड/ सुरक्षित धनको ह्यांना देय असलेल्या येथे खाली नमूद करण्यात आलेल्या देणी आणि त्यावरील वसुली होईपर्यंत व्याज आणि अन्य खर्चाच्या वसुलीसाठी करण्यात येणार आहे. राखीव मूल्य, इसारा रक्कम ठेव (इरठे) आणि इरठे जमा करण्यासाठी शेवटचा दिनांक देखील येथे खाली नमूद करण्यात आलेला आहे.

कर्जदार/सह-कर्जदार/ हमीदार	मागणी सूचना तारीख आणि रक्कम	स्थावर मालमत्ताचे वर्णन	राखीव रक्कम / ईएमडी आणि ईएमडी सादर करण्याची अंतिम तारीख	ई-लिलावाची तारीख व वेळ
कर्ज करार क्र. : LXPUN00316-170029282 शाखा : पुणे कर्जदार: **चंद्रकांत हनुमंत चव्हाण** सह-कर्जदार: **निलाबाई चंद्रकांत चव्हाण**	२४-०५-२०१९ रोजीस रु १२,००,४०३/- (रु. बारा लाख चारशे तीन फक्त)	फ्लॅट क्रमांक २०, चौथा मजला, द्वारका हेरिटेज, एस क्र. १३/२/२/१/२/३३, नऱ्हे, पुणे, महाराष्ट्र – ४१२२०६	राखीव रक्कम : रु. १६,५०,०००/- (रुपये सोळा लाख पन्नास हजार फक्त) ईएमडी : रु. १,६५,०००/- (रुपये एक लाख पासष्ट हजार फक्त) ईएमडी सादर करण्याची अंतिम तारीख: १९-०६-२०२३	२०-०६-२०२३ वेळ : दु. १.०० ते १.३० वा.पर्यंत (५ मिनिटांच्या अमर्यादित विस्तारासह)

ई-लिलावाच्या अटी व शर्ती

१. लिलाव पुढील बोली दस्तावेजाच्या अटी व शर्तीनुसार आणि त्यामध्ये दिलेल्या प्रक्रियेनुसार आयोजित करण्यात आलेला आहे. बोली दस्तावेज ई-लिलावासाठी ठेवलेल्या तारण मालमत्तेचा तपशील आणि बोली अर्जाकरिता बोलीदार मोतीलाल ओसवाल होम फायनान्स लिमिटेड, www.motilaloswalhfl.com आणि आमच्या सेल्स अँड मार्केटिंगची वेबपोर्टल आणि ई-लिलाव सेवा पुरवठादार, https://auctions.inventon.in पाहू शकतात ज्या ठिकाणी बोली अर्ज ऑनलाईन सादर करता येईल.

२. सर्व इच्छुक खरेदीदार/ बोलीदारांनी त्यांचे नांव वर नमूद वेब पोर्टल https://auctions.inventon.in वर नोंदणी करून उपरोल्लेखित तारीख आणि वेळेस ई-लिलावामध्ये सहभागासाठी स्वत: विनाशुल्क युजर आयडी आणि पासवर्ड तयार करणे आवश्यक आहे.

३. कोणत्याही चौकशी, माहिती, मदत, प्रक्रिया आणि ई-लिलावावरील ऑनलाईन प्रशिक्षणासाठी संभाव्य बोलीदार **कलाईट सर्व्हिस डिलिव्हरी (सीएसडी) डिपार्टमेंट, सेल्स अँड मार्केटिंग आणि ई-लिलाव सर्व्हिस पार्टनर मे. इव्हेंटन सोल्युशन्स प्रायव्हेट लिमिटेड यांचेशी फोन क्र. +९१ ९०२२१०८६३२१ आणि ई मेल** [illegible]

४.–१९. [illegible]

२०. सदर आमच्या पोर्टलवर प्रकाशित करण्यात आलेले आहे. https://motilaoswalhf.com.equction-pdf

नोंद घ्यावी : कृपया नोंद घ्यावी की सुरक्षित धनको सर्व कर्जदार/जामीनदार/तारणकर्त्यांना स्पीड/ रजिस्टर्ड पोस्टद्वारे विक्री नोटीस बजावत आहेत. जर कोणत्याही पार्टीला प्राप्त न झाल्यास विक्री नोटीसीचे सदर प्रकाशन सेवा पर्याय म्हणून गृहित धरण्यात येईल.

ठिकाण : पुणे
दिनांक : २०-०५-२०२३

सही/-
प्राधिकृत अधिकारी
मोतीलाल ओसवाल होम फायनान्स लिमिटेड

भाषांतरामध्ये त्रुटी आढळल्यास इंग्रजी मजकूर ग्राह्य धरण्यात येईल.

AXIS BANK

अ‍ॅक्सिस बँक लिमिटेड (सीआयएन : L65110GJ1993PLC020769)
स्ट्रक्चर असेट्स ग्रुप, 7वा माळा, कॉर्पोरेट ऑफिस, ''ॲक्सिस हाउस'', सी-2, वाडिया इंटरनॅशनल सेंटर, पांडुरंग बुधकर मार्ग, वरळी, मुंबई – 400025. टेली : +91- 9920085385 www.axisbank.com

स्थावर मिळकतीच्या विक्रीकरिता सूचना

सिक्युरिटाइझेशन अ‍ॅण्ड रिकन्स्ट्रक्शन ऑफ फायनान्शियल ॲसेट्स अ‍ॅण्ड एनफोर्समेंट ऑफ सिक्युरिटी इंटरेस्ट ॲक्ट, 2002 सहवाचता सिक्युरिटी इंटरेस्ट (एनफोर्समेंट) रुल्स, 2002 च्या नियम 8(6) तरतुदीन्वये स्थावर मत्तेच्या विक्रीकरिता ई-लिलाव विक्री सूचना.

सर्व सामान्य जनता आणि विशेषतः कर्जदार म्हणजेच **डीएलएल तलवारकर क्लब प्रायव्हेट लिमिटेड आणि जमानतदार तसेच तलवारकर बेटर व्हॅल्यु फिटनेस लिमिटेड** यांना सूचना याद्वारे देण्यात येते की खालील वर्णिलेली स्थावर मिळकत ही ॲक्सिस बँक लिमिटेड म्हणजेच तारण धनकोंकडे गहाण/प्रभारित आहे, जिचा प्रत्यक्ष ताबा ॲक्सिस बँक लिमिटेड म्हणजेच तारण धनकोंच्या प्राधिकृत अधिकाऱ्यांनी घेतला आहे, कृषीधन वेजीटेबल सिड्स (इंडिया) प्रा. लिमि. कर्जदार आणि कृषीधन सिड्स प्राइवेट लिमिटेड, कृषीधन रिसर्च फाउन्डेशन प्राइवेट लिमिटेड, श्री जयनारायण कारवा आणि श्री सुशीलकुमार जे कारवा जमानतदार/ गहाणदार यांचेकडून ॲक्सिस बँक लिमिटेडला थकीत 13.08.2023 अधिक 14.08.2020 इतर व्याज रु. 66,21,71,350.82/- **(रुपये सहासष्ठ करोड एकवीस लाख एकाहत्तर हजार तीनशे पन्नास आणि ब्याऐंशी पैसे फक्त)** सह प्रदानाच्या तारखेपर्यंत व्याजाच्या सांविधिक दराने त्यावरील पुढील व्याज इ. च्या वसुलीसाठी **08 जुन 2023** रोजी ''जे आहे जेथे आहे'', ''जे आहे जसे आहे'' आणि ''जे काही आहे जेथे आहे'' तत्वाने विकण्यात येणार आहे. राखीव किंमत खालीलप्रमाणे.

मिळकतीचे वर्णन	राखीव किंमत	इसारा अनामत रक्कम (इअर)	लिलाव आयडी
सर्व भाग आणि/किंवा तुकडा जमीन क्षेत्रफळ 4100 चौ.मी बेअरिंग सर्वे नं. 172/1बी, 171/2, 133/2/1 स्थित लाईन आणि बेअरिंग रा. गाव वाकड, ता. मुलशी, आणि नोंदनी जि. पुणे, उपजिल्हा हवेली आणि पिंपरी चिंचवड च्या महानगर पालिकेच्या हद्दीत चतुर्सिमा:- पुर्व: रोड, दक्षिण: सर्वे नं. 133(पार्ट) आणि सर्वे नं. 171/2 (पार्ट), पश्चिम: सर्वे नं. 171/2 (पार्ट), उत्तर: सर्वे नं. 133 (पार्ट) बांधलेली बिल्डिंग त्यावर फिक्चर आणि फर्निचर यंत्रसामग्री स्थिर आणि जंगम संरचना आणि त्यावर वसलेल्या इतर कोनत्याही मालमत्तासह त्यावर बांधलेल्या इमारतींसह	रु. 55,00,00,000/- (रुपये पंचावन करोड फक्त)	रु. 5,50,00,000/- (रुपये पाच करोड पंन्नास लाख फक्त)	271021

सुरक्षित मालमत्तेची पूर्तता करण्यासाठी कर्जदार/जामीनदार/गहाणखत यांना कायद्याच्या कलम 13 च्या उपकलम (8) च्या तरतुदींकडे लक्ष वेधण्यात आले आहे.

विक्रीच्या अटी आणि शर्तीकरीता कृपया https://www.axisbank.com/auction-notices आणि/किंवा https://axisbank.auctiontiger.net (वरील नमूद लिलाव आयडी) मध्ये पुरविलेल्या लिंकचा संदर्भ घ्यावा.

दिनांक : 20 मे 2023
ठिकाण : पुणे, मुंबई

सही/-
प्राधिकृत अधिकारी
ॲक्सिस बँक लि.

प्रपत्र अ
(नियम 9 चा उप-नियम (1) पहा)
जाहीर घोषणा
(भारतीय नादारी व दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तींसाठी दिवाळखोरी निराकरण प्रक्रिया) नियम, 2016 मधील नियम 6 अंतर्गत)

अंबे वैष्णो स्टील्स प्रा. लि. च्या घेणेकऱ्यांनी लक्ष द्यावे

संबंधीत तपशील		
1	कॉर्पोरेट देणेकऱ्याचे नाव	अंबे वैष्णो स्टील्स प्रा. लि.
2	कॉर्पोरेट देणेकऱ्याच्या स्थापनेचा दिनांक	12 जून, 2009
3	[illegible]	[illegible] कंपनी अधिनियम, 1956 अंतर्गत
4	कॉर्पोरेट देणेकऱ्याचा कॉर्पोरेट ओळख क्र.	U27109GA2009PTC006107
5	[illegible]	[illegible] 403001 भा.
6	[illegible]	17 मे, 2023 [illegible]
7	[illegible]	14 नोव्हेंबर, 2023
8	[illegible]	मनोज कुमार मिश्रा नोंद क्र. IBBI/IPA-001/IP-P01152/2018-19/11902
9	[illegible]	[illegible] manojkmishra95@gmail.com
10	[illegible]	[illegible] cirp.ambeyvaishno@gmail.com
11	[illegible]	31 मे, 2023 [illegible]
12	[illegible]	लागू नाही
13	[illegible]	लागू नाही
14	[illegible]	वेबलिंक : https://ibbi.gov.in/home/downloads [illegible]

[illegible]

दिनांक: 20 मे, 2023
स्थान: मुंबई, महाराष्ट्र, भारत

मनोज कुमार मिश्रा
अंतरिम निराकरण व्यावसायिक

फॉर्म बी
जाहीर घोषणा
(भारतीय नादारी व दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियम, २०१६ चे विनियम १२)

गोविंद पर्वा अ‍ॅग्रो प्रोडक्ट्स प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्सच्या लक्ष देण्याकरिता

[illegible]

विक्तिय धनको केवळ इलेक्ट्रॉनिक प्रणालीद्वारा पुराव्यासह त्यांचे दावे सादर करतील. अन्य सर्व धनको व्यक्तीशः, टपालाने किंवा ईलेक्ट्रॉनिक प्रणालीत त्यांचे दावे सादर करू शकतील.
खोटे किंवा दिशाभूल करणाऱ्या दाव्यांचे सादरीकरण झाल्यास दंड आकारला जाईल.
गोविंद पर्वा अ‍ॅग्रो प्रोडक्ट्स प्रायव्हेट लिमिटेडचे परिसमापक
आयपी नोंदणी क्र.: आयबीबीआय/आयपीए-००२/आयपी-एन००९१/२०१७-२०१८/१०२३५
तारीख: २०.०५.२०२३
स्थळ: पुणे

इंडियन बँक इलाहाबाद — Indian Bank ALLAHABAD

मांजरी शाखा

महादेवनगर, पो.मांजरी फार्म, एम कॉलेजजवळ, मांजरी फार्म, पुणे ४१२३०७.
फोन : +९१-९६२५५४२६४६ E-mail : M618@indianbank.co.in

परिशिष्ट- IV-A नियम ८ (६) ची तरतूद
स्थावर मालमत्ता विक्रीसाठी विक्री सूचना

सिक्युरिटायझेशन अ‍ॅण्ड रिकन्स्ट्रक्शन ऑफ फायनान्शिअल ॲसेट्स अ‍ॅण्ड एन्फोर्समेन्ट ऑफ सिक्युरिटी इन्टरेस्ट ॲक्ट, २००२ सहीत सिक्युरिटी इन्टरेस्ट (एन्फोर्समेन्ट) नियमावली २००२ च्या नियम ८(६) अंतर्गत अचल मालमत्तेच्या विक्रीसाठी ई-लिलाव सूचना

सामान्य जनता आणि विशेषत: कर्जदार आणि जामीनदार यांना याद्वारे सूचीत करण्यात येते खाली वर्णन केलेली स्थावर मालमत्ता हि बँकेकडे तारण ठेवली असून त्यावर सिक्युअर क्रेडिटर्स यांचा बोजा आहे. ज्याचा **प्रतिकात्मक ताबा इंडियन बँक मांजरी शाखाचे** कायदे कृत अधिकारी यांनी घेतला असून या तारण मालमतेची विक्री २७/०६/२०२३ रोजी सदर मालमत्ता **'जेथे आहे तेथे' 'जशी आहे तशी'', 'जे जेथे आहे तेथे'** या तत्वावर, **अमित वसंत मोरे आणि काजल अमित मोरे** फ्लॅट नं- – ०४, श्रीराम अपार्टमेंट अण्णा भाऊ साठे नगर, गाव-गोपाळवाडी, दौंड मु. पो. दौंड- ४१३८०१. **यांच्याकडून रु. १६,४९,४३३/- (रुपये सोळा लाख एकोणपन्नास हजार चारशे तेहतीस फक्त) (दि.१८/०५/२०२३ रोजी)** अधिक पुढील व्याज, खर्च, इतर शुल्क आणि खर्चासह, या रकमेचे वसुलीसाठी **इंडियन बँक मांजरी शाखा**, सिक्युअर क्रेडिटर्स यांनी विक्री करण्याचे ठरविले आहे.

ई-लिलावाद्वारे विक्रीसाठीच्या मालमत्तेचे तपशील खालीलप्रमाणे देण्यात येत आहे

गहाण मालमत्तेचे तपशील	राखीव किंमत	ईएमडी	पूर्वीचे बोजा असल्यास
फ्लॅट क्रमांक- ए ०४, स्लिट फ्लोअर, ''ए बिल्डिंग, **श्रीराम अपार्टमेंट**, येथे असलेल्या जमिनीचे आणि इमारतीचे सर्व तुकडे आणि पार्सल, २/३बी/२, मौजे गोपाळवाडी, ता. दौंड (ग्रामीण), जिल्हा पुणे ५३.९० चौ. मीटर **श्री अमित वसंत मोरे आणि काजल अमित मोरे** यांच्या नावावर **१८०० चौरस** मीटरच्या जमिनीवर बांधलेले सुपर बिल्ट आयपी म्हणजेच ३५.०१ चौ.मी. याप्रमाणे चतु.सिमा- **पूर्व:** प्रवेशद्वाराने जिना, फ्लॅट क्र. ५, **पश्चिम:** मोकळा स्पेस आणि बी इमारत **उत्तर:** मोकळी जागा, कंपाउंड वॉल, इमारत, **दक्षिण :** फ्लॅट क्र. ए ०३	रु. १७,६०,०००/- (रुपये सतरा लाख साठ हजार फक्त)	रु. १,७६,००० (रुपये एक लाख श्याहत्तर हजार फक्त)	बँकेला माहित नाही.

मालमत्ता आयडी : IDIB50430038487	AO ID : IDIB0455061
लिलाव उघडण्याची तारीख आणि वेळ २७/०६/२०२३, ११:००:०० तास	बोली वाढवण्याची रक्कम :
लिलाव बंद होण्याची तारीख आणि वेळ २७/०६/२०२३, १६:००:०० तास	रु. १०,०००/-
मालमत्ता पाहण्याची दिनांक व वेळ : दि. १९/०६/२०२३ ते २०/०६/२०२३ स.११ ते दु. ४ दरम्यान	
EMD A/c No. 6161885804, CA- Indian Bank, Bhosari Branch, Pune	IFSC CODE : IDIB000B174

विक्री संदर्भात अधिक माहिती, नियम व अटी संदर्भातील अधिक तपशीलासाठी वेबसाईट लिंक :- "https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp?property_id=IDIB50430038487" आणि सिक्युअर्ड क्रेडीटर्स वेबसाईट www.indianbank.in/tenders.

बोलीधारकांनी ऑनलाईन बोलीमध्ये भाग घेण्यासाठीचा तपशील आमच्या ई लिलावाची सेवा प्रदाता **एमएसटीसी लि.** यांच्या वेब साईट **(www.mstcecommerce.com)** वर मिळेल. तांत्रिक सहाय्यासाठी **एमएसटीसी हेल्पडेस्क नं. ०३३-२२९०१००४** आणि अधिक माहितीसाठी सर्व्हिस प्रोव्हायडर्स च्या हेल्प डेस्कवर संपर्क करावा. **एमएसटीसी लि.** वरील नोंदणीच्या माहितीसाठी कृपया संपर्क साधा : **ibapiop@mstcecommerce.com** आणि **ईएमडी** स्थितीच्या माहितीसाठी संपर्क साधा **ibapifin@mstcecommerce.com.**

मालमत्तेचा तपशील आणि मालमत्तेच्या छायाचित्रांसाठी **https://ibapi.in '१८००१०२५०२६'** आणि **'०११-४११०६१३१'** संपर्क करावा. निविदाकारांना वेबसाइट **https://ibapi.in** आणि **www.mstcecommerce.com** मधील मालमत्ता शोधताना वर नमूद केलेला प्रॉपर्टी आयडी नंबर वापरण्याचा सल्ला देण्यात आला आहे.

दिनांक: १८/०५/२०२३
स्थळ : पुणे
(मजकुरात संदिग्धता असल्यास इंग्रजी मजकूर ग्राह्य धरावा)
प्राधिकृत अधिकारी

कार्यकारी अभियंता, प्रधानमंत्री ग्रामसडक योजना, महाराष्ट्र ग्रामीण रस्ते विकास संस्था, नाशिक

जाहिर ई-निविदा सुचना क्रमांक नाशिक-०५/२०२३-२४

नाशिक जिल्ह्यातील मुख्यमंत्री ग्रामसडक योजना-२ ADB(२०२२-२३) अंतर्गत ०२ पॅकेजेसची (०४ कामे, एकुण अंदाजित किंमत रक्कम रू. २०७०.३२ लक्ष) ई-निविदा मागविण्यात येत आहेत.

सदर कामांची ई-निविदा **https://www.mahatenders.gov.in** या वेबसाईटवर **दि. २२/०५/२०२३** पासुन उपलब्ध होईल.

ई-निविदा सुचना क्र.	एकुण कामे	एकत्रित अंदाजित किंमत
०५/२०२३-२४	४	रू. २०७०.३२ लक्ष

सही/-
(व्ही.बी.माळुंदे)
कार्यकारी अभियंता, प्रधानमंत्री ग्रामसडक योजना,
महाराष्ट्र ग्रामीण रस्ते विकास संस्था, नाशिक

कार्यकारी अभियंता, प्रधानमंत्री ग्रामसडक योजना, महाराष्ट्र ग्रामीण रस्ते विकास संस्था, नाशिक

जाहिर ई-निविदा सुचना क्रमांक नाशिक-०६/२०२३-२४

नाशिक जिल्ह्यातील मुख्यमंत्री ग्रामसडक योजना-२ (२०२२-२३) अंतर्गत ०१ पॅकेजेसची (०२ कामे, एकुण अंदाजित किंमत रक्कम रू. ८१७.३२ लक्ष) ई-निविदा मागविण्यात येत आहेत.

सदर कामांची ई-निविदा **https://www.mahatenders.gov.in** या वेबसाईटवर **दि. २२/०५/२०२३** पासुन उपलब्ध होईल.

ई-निविदा सुचना क्र.	एकुण कामे	एकत्रित अंदाजित किंमत
०६/२०२३-२४	२	रू. ८१७.३२ लक्ष

सही/-
(व्ही.बी.माळुंदे)
कार्यकारी अभियंता, प्रधानमंत्री ग्रामसडक योजना,
महाराष्ट्र ग्रामीण रस्ते विकास संस्था, नाशिक

शिरुर नगरपरिषद, घोडनदी

पुणे नगर रोड, ता. शिरुर, जि. पुणे – ४१२२१०
दूरध्वनी क्रमांक : ०२१३८ – २९९१२२ / ०२१३८ – २९९२६२
Email : shirur.pune@gmail.com Website : shirurnagarparishad.org

जावक क्र.– नपा/१५३१/२०२३ दिनांक १९/०५/२०२३

जाहीर ई-निविदा सुचना सन २०२३-२४

शिरुर नगरपरिषदेचे मुख्य प्रशासकीय इमारत येथील साफ सफाई, सभोवतालचा परिसराची साफसफाई, बागबगीचा, झाडे यांची निगा राखणे हि कामे करणेबाबत **ई-निविदा क्र. 17 आयडी 2023_DMA_904916_1** ही सर्व कामे करणेसाठी खाजगी अभिकर्त्यांकडुन ई-निविदा मागविण्यात येत आहेत. या कामासाठी मुख्याधिकारी शिरुर नगरपरिषद, घोडनदी, जि. पुणे. यांचे कडुन बी-1 नमुन्यातील निविदा महाराष्ट्र जीवन प्राधिकरण विभागाकडील योग्य त्या वर्गातील नोंदणी असलेले अनुभवी ठेकेदारांकडुन दोन लिफाफा पध्दतीने फक्त ई-निविदा मागविणेत येत आहेत. वरील सर्व निविदेच्या पुर्व अर्हता अटी व शर्ती सविस्तर इ-निविदा सुचना शासनाच्या http://mahatenders.gov.in या संकेतस्थळावर **दिनांक 20-05-2023** रोजी प्रसिध्द करणेत आलेली आहे.

(ॲड. प्रसाद बोरकर)
मुख्याधिकारी
शिरुर नगरपरिषद घोडनदी जि. पुणे.

इंडियन बँक इलाहाबाद — Indian Bank ALLAHABAD

कर्वेनगर शाखा

२५ बी/१३, पद्मरेखा सोसायटी, कर्वेनगर, पुणे ४११०५२. फोन : ०२०-२५४१००२४
E-mail- karvenagar@indianbank.co.in

ताबा नोटीस सिक्युरिटी इंटरेस्ट (एन्फोर्समेंट) रूल्स २००२ चा रूल ८(१) अंतर्गत (अचल मालमत्तेकरिता)

ज्या अर्थी, खाली सही करणार हे इंडियन बँकेचे सिक्युरिटायझेशन अँड रिकन्स्ट्रक्शन ऑफ फायनांशियल ॲसेट्स अँड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरेस्ट ॲक्ट २००२ अन्वये सक्षम अधिकारी आहेत आणि त्यांनी सिक्युरिटी इंटरेस्ट ॲक्ट २००२ च्या सेक्शन १३(१२) संबंधित (नियम ३) नियमानुसार मिळालेल्या अधिकारांचा वापर करून **दि. ०६/०३/२०२३** रोजीच्या मागणी नोटीसमध्ये **कर्जदार श्री जाफेथ सॅमसन भास्तेकर (कर्जदार आणि गहाणखत) आणि श्रीमती शेरॉन जाफेथ भास्तेकर (कर्जदार आणि गहाणखतदार)** यांना उल्लेखित केलेली रक्कम एकत्रितपणे परत करण्यासाठी आमच्या शाखेसह **रु. ६८,१५,८६५/- (रुपये अडुसष्ठ लाख पंधरा हजार आठशे पासष्ठ फक्त)(दि. ०५/०३/२०२३ पर्यंत)** व्याज आणि इतर शुल्कासह सदर नोटीस मिळाल्यापासून ६० दिवसांच्या आत पैसे भरण्याच्या तारखे पर्यंत अधीन राहिल.

कर्जदार ही रक्कम परत करू न शकल्याने कर्जदारांना आणि सामान्य जनतेला कळविण्यात येते की, खाली सही करणार यांनी उपरोक्त कलम १३(४) संबंधित कायद्यातील नियम ८ यानुसार मिळालेल्या अधिकारांचा वापर करून खालील वर्णन केलेल्या मालमत्तेचा **दि. १९/०५/२०२३** रोजी ताबा घेतला आहे.

विशेषत: कर्जदार आणि सर्वसाधारणपणे जनतेला याद्वारे सावध केले जाते की मालमत्तेचा व्यवहार करू नये आणि मालमत्तेशी कोणताही व्यवहार केल्यास **इंडियन बँक, कर्वेनगर** शाखेचा बोजा **रक्कम रु. 6936064.00/- (रुपये एकोणसत्तर लाख छत्तीस हजार चौसष्ठ फक्त) (दि. १८/०५/२०२३)** व्याज आणि इतर शुल्कासह अधीन राहिल.

सुरक्षित मालमत्तेची पूर्तता करण्यासाठी, उपलब्ध वेळेच्या संदर्भात, कायद्याच्या कलम १३ च्या उपकलम (८) च्या तरतुदींकडे कर्जदारांचे लक्ष वेधण्यात आले आहे.

स्थावर मालमत्तेचे वर्णन

५व्या मजल्यावरील फ्लॅट क्रमांक ५०५ चे सर्व तुकडा आणि पार्सल ९५० चौरस फूट + संलग्न टेरेस क्षेत्र ४०० चौरस फूट + २७५ चौरस फूट टॉप टेरेस क्षेत्र, स्पार्कल अव्हेन्यू को-ऑप एचएसजी सोसायटी लि. स. नं. ५५/१/१/५/ए, ५५/१/१/५/बी, ५५/१/१/५/सी, आणि ५५/२ कात्रज पुणे. चतु:सिमा खालीलप्रमाणे –
उत्तर: खुली जागा, **दक्षिण:** खुली जागा
पूर्व: फ्लॅट क्रमांक ५०४/५०६, **पश्चिम:** खुली जागा

स्थळ : पुणे
दि : १९/०५/२०२३
(मजकुरात संदिग्धता असल्यास इंग्रजी मजकूर ग्राह्य मानावा)
सक्षम अधिकारी इंडियन बँक

इंडियन बँक इलाहाबाद — Indian Bank ALLAHABAD

शाखा : एसएमएस स्मॉल- पुणे

[illegible] E-mail : samsmall.pune@indianbank.co.in

परिशिष्ट- IV-A नियम ८ (६) ची तरतूद
स्थावर मालमत्ता विक्रीसाठी विक्री सूचना

[illegible]

ई-लिलावाद्वारे विक्रीसाठीच्या मालमत्तेचे तपशील खालीलप्रमाणे देण्यात येत आहे

गहाण मालमत्तेचे तपशील	राखीव किंमत	ईएमडी
मालमत्ता आयडी : IDIBSSRINTERNAT [illegible]	रु. २,४३,६०,०००/- [illegible]	रु. २४,३६,०००/- (अक्षरी चौवीस लाख छत्तीस हजार फक्त)

PROPERTY ID : IDIBSSRINTERNAT	
लिलाव उघडण्याची तारीख आणि वेळ : ०९.०६.२०२३, ११:००	लिलाव बंद होण्याची तारीख आणि वेळ : ०९.०६.२०२३, १७:००
मालमत्ता पाहण्याची दिनांक : ०७.०६.२०२३ [illegible]	AO ID : IDIB0473954
EMD A/c No. 6161885804, CA- Indian Bank, Bhosari Branch, Pune	बोली वाढवण्याची रक्कम : रु. २५,०००/- IFSC CODE : IDIB000B174

[illegible]

दिनांक : १९/०५/२०२३
स्थळ : एसएमएस-स्मॉल पुणे
प्राधिकृत अधिकारी

GABRIEL

गेब्रिईल इंडिया लिमिटेड

नोंदणीकृत कार्यालय: 29 वा मैलाचा दगड, पुणे-नाशिक हायवे, कुरुळी गाव, तालुका खेड, पुणे, महाराष्ट्र 410501, भारत
CIN क्र. L34101PN1961PLC015735 ईमेल: **secretarial@gabriel.co.in**
वेबसाईट: **www.anandgroupindia.com/gabrielindia/**

टपाली मतदानाची सूचना

याद्वारे सूचित करण्यात येते की सामान्य सभा भरविण्यासाठी / ई-मतदानाच्या माध्यमातून टपाली मतदान प्रक्रिया राबविण्यासाठी कॉर्पोरेट बाबी मंत्रालय, भारत सरकार द्वारे विहित करण्यात आलेली मार्गदर्शक तत्त्वे,सिक्युरीटीज अँड एक्स्चेंज बोर्ड ऑफ इंडिया (लिस्टिंग ऑब्लीगेशन्स अँड डिस्क्लोजर रिक्वायरमेंट्स) रेग्युलेशन्स, 2015 ('सेबी लिस्टिंग रेग्युलेशन्स') मधील नियम 44, सामान्य सभांवरील सेक्रेटरीयल स्टॅंडर्ड-2, सुधारित कंपन्या (व्यवस्थापन व प्रशासन) नियम, 2014 मधील नियम 20 व 22 सह वाचण्यात येणारया सध्या प्रभावी असलेल्या कोणत्याही वैधानिक दुरुस्त्या, खुलासे, प्रतियोजन किंवा पुनराधिनियमन आणि इतर कोणत्याही लागू कायदे व नियमांसह कंपनी अधिनियम, 2013 ('अधिनियम') मधील अनुच्छेद 108 व 110 मधील तरतुदींच्या अनुषंगाने गेब्रिएल इंडिया लिमिटेड (''कंपनी'') च्या सभासदांनी केवळ इलेक्ट्रॉनिक पद्धतीने (''ई-मतदान'') टपाली मतदानाच्या माध्यमातून पुढील ठराव पारित करण्याचे प्रस्तावित आहे.

अ.क्र.	ठरावाचा प्रकार	तपशील
1	विशेष ठराव	31 मार्च, 2023 पासून लागोपाठ 5 वर्षांच्या कालावधीसाठी महुआ आचार्य यांची (DIN: 03030535) कंपनीच्या बिगर-कार्यकारी स्वतंत्र संचालक म्हणून नियुक्ती

शुक्रवार, दि. 12 मे, 2023 रोजी (''कट-ऑफ दिनांक'') कंपनीचे समभाग धारण करीत असलेल्या आणि डिपॉझिटरी/कंपनीचे आरटीए के फिन टेक्नोलॉजीज लिमिटेड (''केफिनटेक'') कडून प्राप्त झालेल्या सभासद नोंदवहीमध्ये / लाभार्थी मालकांच्या यादीमध्ये नाव असलेल्या सभासदांना कंपनीने **शुक्रवार, दि. 19 मे, 2023 रोजी** खुलासापर विवरणासह टपाली मतदानाची सूचना पाठविलेली आहे. कट-ऑफ दिनांकास सभासदांच्या नावे नोंदणीकृत असलेल्या समभागांच्या भरणा केलेल्या मूल्याच्या आधारावर मतदान हक्क ग्राह्य धरण्यात येतील. कट-ऑफ दिनांकास सभासद नसलेल्या व्यक्तींनी ही सूचना फक्त माहितीसाठी आहे असे समजावे.

परिपत्रकांचे पालन करीत कंपनीने ज्या सभासदांचे ईमेल अ‍ॅड्रेस कंपनी/डिपॉझिटरीकडे नोंदविलेले आहेत त्यांना टपाली मतदानाची सूचना **केवळ** इलेक्ट्रॉनिक पद्धतीने पाठविलेली आहे. सभासदांना टपाली मतदान प्रपत्र आणि प्री-पेड बिजनेस रिप्लाय एनव्हलपसह टपाली मतदानासाठी मतपत्रिकेची छापील प्रत पाठविण्यात येणार नाही. सभासदांची संमती किंवा नकार केवळ ई-मतदान प्रणालीच्या माध्यमातूनच कळविण्यात येईल.

आपल्या सर्व सभासदांना ई-मतदान सुविधा उपलब्ध करून देण्यासाठी कंपनीने केफिनटेक च्या सेवा घेतलेल्या आहेत. ई-मतदान कालावधी **सोमवार, दि. 22 मे, 2023 रोजी स. 09.00 वा (भाप्रवे) सुरु होईल आणि मंगळवार, 20 जून, 2023 रोजी सायं. 05.00 वा. (भाप्रवे)** समाप्त होईल. त्यानंतर केफिनटेक द्वारे ई-मतदान मॉड्यूल खंडित करण्यात येईल.

ई-मतदानाच्या माध्यमातून मतदान करण्याची प्रक्रिया सूचनेतील ''टीपा'' चा भाग आहे. सभासदांनी त्या काळजीपूर्वक वाचाव्यात.

इलेक्ट्रॉनिक पद्धतीने मतदानाबाबत काही प्रश्न आणि/किंवा तक्रारी असल्यास,सभासदांनी **https://evoting.kfintech.com** (केफिनटेक वेबसाईट) च्या डाऊनलोड विभागातील हेल्प आणि वारंवार विचारण्यात येणारे प्रश्न (FAQs) आणि ई-वोटिंग युजर मॅन्युअल पाहावे किंवा **श्री एस.व्ही. राजू, सहायक उपाध्यक्ष** यांचेशी **evoting@kfintech.com** वर संपर्क साधावा किंवा कोणत्याही अधिक खुलाशासाठी केफिनटेकच्या टोल फ्री क्रमांकावर म्हणजे 1-800-309-4001 वर संपर्क साधावा.

कंपनीने टपाली मतदान प्रक्रिया योग्य व पारदर्शक पद्धतीने पार पडावी यासाठी सविता ज्योती कंपनी सचिव (सभासदत्व क्र. 3738COP क्र. 1796) किंवा त्यांच्या अनुपस्थितीत तृषा शाह (सभासदत्व क्र.: 41022COP क्र. 19908) यांची परीनिरीक्षक म्हणून नियुक्ती केली आहे. ई-मतदानाच्या माध्यमातून टपाली मतदानाचे निकाल **गुरुवार, दि. 22 जून, 2023 पर्यंत** घोषित करण्यात येतील आणि अध्यक्ष किंवा कंपनीने प्राधिकृत केलेल्या इतर कोणत्याही व्यक्तीने निकाल घोषित केल्यानंतर लगेच ते कंपनीच्या वेबसाईटवर **www.anandgroupindia.com/ gabrielindia/** येथे आणि केफिनटेकच्या वेबसाईटवर **http://evoting.kfintech.com** येथे तसेच बीएसई लि. (''बीएसई'') ची वेबसाईट **www.bseindia.com** आणि नॅशनल स्टॉक एक्स्चेंज ऑफ इंडिया लिमिटेड (''एनएसई'') ची वेबसाईट **www.nseindia.com** येथे तसेच कंपनीच्या नोंदणीकृत कार्यालयाच्या सूचना फलकावर प्रदर्शित करण्यात येईल.

टपाली मतदानाची सूचना कंपनीच्या, केफिनटेक च्या, आणि कंपनीचे समभाग जेथे सूचीबद्ध आहेत त्या बीएसई व एनएसई च्या वर नमूद वेबसाईटवरुन डाऊनलोड करता येईल.

गेब्रिएल इंडिया लिमिटेड करिता
स्वा/-
निलेश जैन, कंपनी सचिव
स.क्र. F5113

स्थान: पुणे
दिनांक: 20 जुलै, 2022

ANAND

PUBLIC NOTICE

Notice is hereby issued in Public that the property as described below-mentioned schedule is exclusively owned by **MRC Transolutions Pvt. Ltd. (Formerly Known as Maharashtra Road Carriers Limited), MRC House, 81 Transport Nagar, Nigdi, Pune - 411044.** The original sale deed bearing No. **14/99 dated 06/01/1999 & its receipt of below mentioned property is misplaced and not traceable.** The said property is having a free and marketable title. Same is not subject matter of any mortgage with any financial institutions or any Banks. This public notice is issued to avoid any unauthorized misuse. The public at large is hereby informed not to enter into any transaction based on the original Sale Deed. My clients are in the process of filing a proper police complaint. It is also made clear that if anyone is having custody of the **original sale deed is hereby requested to return the same at the Registered office of my client i.e. MRC House, 81 Transport Nagar, Nigdi Pune- 411044 within seven (07) days from today.** Thereafter the original sale deed would be treated as lost.

SCHEDULE :- All that piece and parcel of the land bearing **survey no. 260/71/1/2** admeasuring 0 Hectare 0.1410 are equivalent to 1,410 sq. mtrs. Situated at **village Dadra in the Union Territory of Dadra and Nagar Haveli.**

Pune

Advocate Jawaharlal Barmeda
Empire Square, Flat No.1702, J- Wing,
Chinchwad Pune-411019.

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF EUPHORIA TECHNOLOGIES PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate Debtor	EUPHORIA TECHNOLOGIES PRIVATE LIMITED
2	Date of incorporation of Corporate Debtor	31.12.2010
3	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad, Gujarat
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900GJ2010PTC063439
5	Address of the Registered office and Principal office (if any) of Corporate Debtor	**Registered Office :-** Office No. 403, 4th Floor, Nishal Arcade Shopping, Nr. Vaishali Row House, Green City Road, Pal Surat, Surat, Gujarat-395 009 **Other Office :-** 3rd Floor, Office No. 302, Technocity, Next to Sarovar Portico, Mahape Navi Mumbai, Thane, Maharashtra-400 701.
6	Insolvency commencement date in respect of Corporate Debtor	17.05.2023 (Order Received on 18.05.2023)
7	Estimated date of closure of insolvency resolution process	13.11.2023
8	Name & Regn. No. of the insolvency Professional Acting as Interim Resolution professional	**Mr. Mahendra Prasad Jindal** IBBI/IPA-001/IP-P00616/2017-2018/11073
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address :- B-810, Fairdeal House, Nr. Swastik Char Rasta, Navrangpura, Ahmedabad-380 009. •Email :- mpjindal@rediffmail.com
10	Add. & e-mail to be used for correspondence with the interim resolution professional	Address :- B-501, Safal Pegasus, 100 ft. Road, Opp. Gwalia, Prahaladnagar, Ahmedabad-380015 •Email :- cirp.etpl@gmail.com
11	Last date for submission of claims	31.05.2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	https://www.ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **Euphoria Technologies Private Limited** on 17.05.2023. (Order Received on 18.05.2023)
The creditors of **Euphoria Technologies Private Limited** are hereby called upon to submit their claims with proof on or before 31.05.2023 to the interim resolution professional at the address mentioned against Entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the Entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against Entry No. 13 to act as authorized representative of the class in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

sd/-
Mahendra Prasad Jindal
Interim Resolution Professional
IBBI/IPA-001/IP-P00616/2017-2018/11073
Date : 19.05.2023
Place : Ahmedabad

FORM A
(See sub-rule (1) of rule 9)
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF AMBEY VAISHNO STEELS PVT. LTD.

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	Ambey Vaishno Steels Pvt. Ltd.
2.	Date of incorporation of corporate debtor	12th June, 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Goa, India under the Companies Act, 1956
4.	Corporate Identity Number of Corporate Debtor	U27109GA2009PTC006107
5.	Address of the registered office and principal office (if any) of corporate debtor	505-A, DEMPO TRADE CENTRE PATTO PLAZA PANAJI GA 403001 IN
6.	Insolvency commencement date in respect of corporate debtor	17th May, 2023 (Intimation to IRP on 18th May, 2023)
7.	Estimated date of closure of insolvency resolution process	14th November, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**Manoj Kumar Mishra** **Regn. No. – IBBI/IPA-001/IP-P01152/2018-19/11902**
9.	Address and email of the Interim Resolution Professional, as registered with the Board	Manoj Kumar Mishra Regd. Address: Room No. 1406, Building 4B, New Hind Mil Mhada Sankul, Ram Bhau Bhogle Marg, Ghodapdev, Mumbai City, Maharashtra, MH – 400 033, India Email ID (Regd. with Board): manojkmishra95@gmail.com
10.	Address and email to be used for correspondence with the Interim Resolution Professional, if different from those given at Sr. No. 9	Manoj Kumar Mishra Office Address: Office No. 18, 3rd Floor, 84/ Dholakawala Building, Janmabhoomi Marg, Fort, Mumbai, MH – 400 001, Maharashtra, India Email ID (Case specific – For communication): cirp.ambeyvaishno@gmail.com
11.	Last date for submission of claims	01st June, 2023 (14 days from the date of appointment of IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	N.A.
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical address not available

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process against Ambey Vaishno Steels Pvt. Ltd. on 17th May, 2023 (intimation received on 18 th May, 2023).
The creditors of Ambey Vaishno Steels Pvt. Ltd. are hereby called upon to submit a proof of their claims on or before 01st June, 2023 to the Interim Resolution Professional at the address mentioned against item 10.
The Financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.
Submission of false or misleading proofs of claim shall attract penalties,

Date: 20th May, 2023
Place: Mumbai, Maharashtra, India
Manoj Kumar Mishra
Interim Resolution Professional

SBL The Standard Batteries Limited
(CIN No.: L65990MH1945PLC004452)
Regd. Off.: Rustom Court Bldg., Opp. Podar Hospital, Dr. Annie Besant Road, Worli, Mumbai, Maharashtra, India-400 030. **Tel. No:** 022 2491 9569
E-Mail: standardbatteries_123@yahoo.co.in; **Website:** www.standardbatteries.co.in

NOTICE

Pursuant to Regulation 29 read with Regulation 47 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 (Listing Regulations), Notice is hereby given that a Meeting of the Board of Directors of the Company is scheduled to be held on Tuesday, 30 May 2023, inter alia, to consider and approve Audited Financial Results of the Company for the financial year ended March 31, 2023.
The said Notice may be accessed on the Company' website at http://www.standardbatteries.co.in
Pursuant to clause 6 of the code of Internal Procedures and Conduct for Regulation, Monitoring and Reporting of Trading by Insiders of the Company, read with amended clause 4 of Schedule B of SEBI (Prohibition of Insider Trading) Regulations, 2015 as amended, trading window for dealing in the Company's scrip by the Directors, Designated employees of the Company remains closed from 1st April, 2023 till completion of 48 working hours after the Audited Financial Results of the Company for the year ended March 31, 2023 are made public.

For The Standard Batteries Limited
(Mahendra Parekh)
Company Secretary and Compliance Officer
Place : Mumbai
Date : 22nd May, 2023

SBI State Bank of India
BRANCH - STRESSED ASSETS MANAGEMENT BRANCH - II

Authorized Officer's Details
Name: Mr. R Poonkoman
E-mail ID : team2.15859@sbi.co.in
Mobile No: 9987173021
Landline No. (Office):- 022 – 22040439
Alternate Mobile No – 8220011238

Address: State Bank of India, SAM II Branch, Ground Floor, Raheja Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 21
Fax No.022 – 22811401

Appendix – IV – A [See Proviso to Rule 8(6)]

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of Security Interest (Enforcement) Rules, 2002
Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged / charged to the Secured Creditor, the **physical possession** of which has been taken by Authorised Officer of **State Bank of India**, the Secured Creditor, will be sold on "As is Where is", "As is What is" and "Whatever there is" for recovery of **Rs. 20,57,61,997/-** (as on 22.07.2020) + interest at contracted rate till date thereon + expenses & costs (less cash recoveries, if any) due to the secured creditor from **Mr Alex Samson (Borrower).**
The property wise reserve price will be as under:

Name of the Title Deed Holders	Description of Property/ies	Reserve Price (Rs. in Crs)	Earnest Money Deposit (EMD)
In the name of Mr Alex Samson	All that piece and parcel of Flat No.1702, 17th floor, Building 'Le Palazzo', CTS No. 4/519, 5/519,.6/519, 7/519, 8/519 and 10/519 (part) of Malabar and Cumballa Hill Division, August Kranti Marg, Nana Chowk, Near August Kranti Maidan, Grant Road, Mumbai-400 036, Admeasuring carpet area 2928 Sq. Ft. with 4 Car parking	16.01	1,60,10,000/-

Date & Time of e-Auction	**Date: 12.06.2023, Time: 300 Minutes** From 11.00 a.m. to 4.00 p.m. with unlimited extensions of 10 minutes each
Bid Increment Amount	**Rs. 1,00,000/- and in multiple of Rs. 1,00,000/-**
Date and time for submission of EMD and request letter of participation/ KYC Documents/ Proof	On or before 09.06.2023, before 4.30 p.m.
Date & Time of Inspection property	**Date 02.06.2023: From 11.00 am. to 4.00 pm**
Contact person/ Contact Number	**Mr. Sachin Chavan – 9987173021**

This publication also serves as 15 days prior notice for e-auction to all concern parties.
For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the Secured Creditor's websites:
www.sbi.co.in
https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp.

Sd/-
Date : 19.05.2023
Place : Mumbai
Authorized Officer
State Bank of India

AXIS BANK
AXIS BANK LIMITED
(CIN: L65110GJ1993PLC020769)
Structured Assets Group, 7th Floor, Corporate Office, "Axis House", C-2, Wadia International Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400025. Tel: +91-9619446108 www.axisbank.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

E-Auction sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and in particular to the Borrower i.e. **DLL Talwalkars Club Private Limited and Guarantor i.e. Talwalkars Better Value Fitness Limited** that the below described immovable property mortgaged/charged to Axis Bank Limited i.e. Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Axis Bank Limited, will be sold on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER THERE IS" AND "NO RECOURSE BASIS" on **08th June 2023,** for recovery of **Rs. 66,21,71,350.82/- (Rupees Sixty Six Crore Twenty One Lakhs Seventy One Thousand Three Hundred Fifty and Paisa Eighty Two Only)** being the amount due as on **13.08.2020** plus further interest from **14.08.2020** at the contractual rate, along with penal interest thereon and net of credits till the date, due to the Axis Bank Limited from DLL Talwalkars Club Private Limited being the Borrower and Talwalkars Better Value Fitness Limited being the Guarantors. The reserve price will be:

DESCRIPTION OF PROPERTY	RESERVE PRICE	EARNEST MONEY DEPOSIT (EMD)	Auction ID
All that pieces and/or parcel of land admeasuring about 4100 sq m bearing survey no. 172/1B, 171/2, 133/2/1 situated, lying and bearing at village Wakad, Taluka Mulshi, District and registration district of Pune, Subdistrict of Haveli and within the limits of Pimpri-chinchwad municipal corporation bounded by:On or towards the east: By Road, On or towards the south: By S No 133 (part) and S No 171/2 (part), On or towards the west: By S No 171/2 (part), On or towards the north: By S No. 133 (part) With buildings constructed thereon along with other assets such as furniture and fixures, equipments, machinery-fixed and movable, structures and any other assets situated thereon.	**Rs. 55,00,00,000/- (Rupees Fifty Five Crore Only)**	**Rs. 5,50,00,000/- (Rupees Five Fifty Lakhs Only)**	**271021**

For detailed terms and conditions of the sale, please refer to the link provided in https://www.axisbank.com/auction-notices and/or https://axisbank.auctiontiger.net (Auction ID is mentioned above).

Sd/-
Date: 20th May 2023
Place: Pune, Mumbai
Authorised Officer
Axis Bank Ltd.

Chola
Enter a better life
CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Corporate Office : 1st Floor, 'Dare House', 2, N. S. C. Bose Road, Chennai-600 001, Tamil Nadu.
Branch Office : Vastu-Elite Bldg., 2nd Flr., Opp. of Maharashtra State Warehousing Corporation, Beed Bypass Road, Aurangabad-431 010. (MH.). **•Contact No. Abhay Bhaurao Wakale- Mobile No. 976446 2000.**

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-auction Sale Notice for the Sale of immovable assets under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, r/w rule 8 (6) & 9 (1) of Security Interest (Enforcement) Rules, 2002. (Rule 8 & 9)
NOTICE is hereby given to the **public in general** and in particular to the Borrower / Co-Borrower / Mortgagor(s) that the below described immovable properties mortgaged to the Secured Creditor, the **SYMBOLIC POSSESSION** of which has been taken by the **Authorised Officer** of **M/s. Cholamandalam Investment & Finance Company Ltd.** the same shall be referred herein after as **M/s. Cholamandalam Investment & Finance Company Ltd.** The Secured Assets will be sold on **"As is where is", "As is what is",** and **"Whatever there is"** basis through E-Auction. It is hereby informed to General public that we are going to conduct public E-Auction through website **https://www.auctionfocus.in/chola-lap**

Sr. No.	Account No. and Name of Borrower, Co-borrower, Mortgagors	Date of Demand Notice & O/s. Amount	Descriptions of the property /Properties	Reserve Price (In ₹) / Earnest Money Deposit (In ₹) / Bid Increment Amount (In ₹)	E-Auction Date and Time / Submission Last Date / Inspection Date
1.	Loan A/c. No(s). : HE01LTU00000011906 **Borrower & Co-Borrowers :-** **1. Ganesh Dnyanoba Jadhav** S/o. Dnyanoba Jadhav **2. Jagruti Ganesh Jadhav,** C/o. Dnyanoba Jadhav **Both are R/o. :-** Ring Road, Kanheri Chowk, Patel Nagar, Nr. Ganesh Mandir, Latur, Maharashtra-413 512. **3. M/s. Parth Medical Shopee** **Address :-** Shop No. 1, House No. R-9/760/9/2, Basweshwar, Basweshwar Chowk, Latur, Maharashtra-413 512.	11.11.2022 & ₹ 27,77,250/- [Rs. Twenty Seven Lakh Seventy Seven Thousand Two Hundred & Fifty Only] as on 15.05.2023.	All That Piece & Parcel of The Property Bearing **"Plot No. 64"** (East-North Part) Bearing Mc Milkat No. R9/274/21-Old & B7/3473-**New Admeasuring Total Area Of** 800 Sq. ft., Out Of Survey No. 41/B (As Per Sale Deed) & Survey No. 41/B/2 (As Per 7/12 Extract), Kanheri Road, of Village Kanheri, Tq. & Dist. Latur Situated Within Local Limit of Latur Municipal Corporation Which is **Bounded By Towards :** **• On The East :-** Plot No. 63; **• On The West :** Remaining Part of Plot No. 64; **• On The South :** Remaining Part of Plot No. 64; **• On The North :** Z. P. Road.	65,50,000/- 6,55,000/- 1,00,000/-	26.06.2023 at 11:00 a. m. to 01:00 p. m. (with unlimited extension of 5 min each). 24.06.2023 (Up to 05.30 p. m.) 27.05.2023 (11.00 a. m. to 02.00 p. m.)
2.	Loan A/c. No(s). : HE01LTU00000007981 **Borrower & Co-Borrowers :-** **1. Vikas Wamanrao Shinde** **2. Wamanrao Ramrao Shinde** **3. Sneha Vikas Shinde** **4. Vaijantimala Wamanrao Shinde** **All are R/o. :-** Vishal Kunj, Plot No. 7, Moti Nagar, Survey No. 3274, Near Vishwa Vidyalay, Omshanti Apartment, Latur, Maharashtra-413 512 **3. Pratibha Imitation And Jwellery** **Address :-** Ganj Golai, Shop No. 58, 59, Ganj Golai, Latur, Maharashtra-413 512	10.06.2022 & ₹ 29,83,091/- [Rs. Twenty Nine Lakh Eughty Three Thousand & Ninety One Only] as on 09.05.2023.	All that piece and parcel of the Non Agricultural Residential House Constructed over Western portion of Plot No. 7, Vishal Kunj, bearing MC House No. R-7/753-Old and 84/2027 - New adm. **Total adm.** 1225 sq. feet (113.84 Sq. Meter) and built-up area 65.81 Sq. Mtrs., out of CTS. No. 3274/H4 of Latur Situated within local limit of Grampanchayat, Near Vishwa Vidyalay, Motilal Nagar, Tq. Latur; **Which is bounded by towards • East :** Remaining part of Plot No. 7; **• West :** Road; **• South :** Plot of Shankar Hande; **• North :** Road.	50,00,000/- 5,00,000/- 1,00,000/-	09.06.2023 at 11:00 a. m. to 01:00 p. m. (with unlimited extension of 5 min each). 08.06.2023 (Up to 05.30 p. m.) 27.05.2023 (11.00 a. m. to 02.00 p. m.)

1. All Interested participants / bidders are requested to visit the website **https://auctionfocus.in/chola-lap** & **https://www.cholamandalam. com/auction-notices.** For details, help, procedure and online training on e-auction, prospective bidders may contact **Auction Focus Private Limited** (Contact Person : **Prachi Trivedi Cell No.9016641848, Email:- support@auctionfocus.in.**
2. For further details on terms and conditions please visit **https://auctionfocus.in/chola-lap&https://www.cholamandalam.com/ auction-notices** to take part in e-auction.

THIS IS ALSO A STATUTORY 30 / 15 DAYS SALE NOTICE UNDER RULE 8 (6) & 9 (1) OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002

sd/-
Place : Latur, Maharashtra
Date : 20.05.2023
Authorized Officer
For **Cholamandalam Investment and Finance Company Limited**

JMD VENTURES LIMITED
CIN : L67190MH2000PLC033180,
Regd. Office : Unit No. 323/324, 3rd Floor, Building No. 9, Laxmi Plaza, New Link Road, Andheri (West), Mumbai-400053.
Email : jmdtele@gmail.com, Website : www.jmdlimited.com
STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH 2023
(Rs in lakhs)

Sl. No.	PARTICULARS	Quarter ended 31st March 2023 Audited	Quarter ended 31st March 2022 Audited	Year Ended 31st March 2023 Audited	Year Ended 31st March 2022 Audited
1	Total Income from Operations (Net)	89.03	166.70	569.13	305.03
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items	57.75	(17.60)	297.71	7.45
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items	57.61	(17.60)	297.58	15.34
4	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	58.22	(5.72)	250.27	14.15
5	Paid-up Equity Share Capital (Face Value of Rs. 10/- each)	2,885.84	1,442.92	2,885.84	1,442.92
6	Other Equity			606.729	1,799.906
7	Earning Per Share (before Extra-Ordinary items) of Rs.10/- each (for continuing and discontinued operations)				
(i)	a) Basic	0.202	(0.040)	0.867	0.098
	b) Diluted	0.202	(0.040)	0.867	0.098

Notes :
1. The above is an extract of the detailed format of Standalone Audited Financial Results for the quarter and Year ended 31st March 2023 filed with the Stock Exchange/s under Regulation 33 of the SEBI LODR Regulations, 2015. The full format of the Audited results for the Quarter and Year ended 31st March 2023 is available on the Company website "www.jmdlimited.com" and on the Stock Exchange website i.e. www.bseindia.com.

For JMD Ventures Limited
Sd/-
Dhruva Narayan Jha
Managing Director
Date: May 19, 2023
Place: Mumbai

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR CHAMPALALJI FINANCE PRIVATE LIMITED OPERATING IN REAL ESTATE DEVELOPMENT AT MUMBAI, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with CIN / PAN	**CHAMPALALJI FINANCE PRIVATE LIMITED**
2.	Address of the registered office	Sheetal Estate, Grant Road, Mumbai Mumbai City MH 400007 IN
3	URL of website	**https://insolvencyandbankruptcy.in/cirp/ champalalji-finance-private-limited/**
4.	Details of place where majority of fixed assets are located	Assets of the Corporate Debtor are mostly in the form of land at Mumbai
5.	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	The Company is dealing in construction services and real estate development in respect of commercial and industrial buildings and civil structures
7	Number of employees / workmen	Details not available as on date of CIRP
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details as available with the RP can be procured from- **https://insolvencyandbankruptcy.in/cirp/ champalalji-finance-private-limited/** And by email request at **champalaljifinance.ibc@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	**https://insolvencyandbankruptcy.in/cirp/ champalalji-finance-private-limited/**
10.	Last date for receipt of expression of interest	**09.06.2023**
11.	Date of issue of provisional list of prospective resolution applicants	**19.06.2023**
12.	Last date for submission of objections to provisional list	**24.06.2023**
13.	Process email id to submit EOI	**champalaljifinance.ibc@gmail.com**

Mr. Anand Sobhadra
IBBI/IPA-001/IP-P00739/2017-2018/11771
Address: Flat-2183, Sector- B, Pocket-2, Vasant Kunj, New Delhi, National Capital Territory of Delhi, 110070
Email: sonbhadra65@gmail.com
For Champalalji Finance Private Limited
Date : 20.05.2023
Place: New Delhi

POONAWALLA HOUSING FINANCE LIMITED
POONAWALLA HOUSING FINANCE
Apna Ghar, Apni Pehchan
(FORMERLY, MAGMA HOUSING FINANCE LIMITED)
REGISTERED OFFICE: 602, 6th FLOOR, ZERO ONE IT PARK, SR. No. 79/1, GHORPADI, MUNDHWA ROAD, PUNE – 411036

DEMAND NOTICE
SECTION 13(2) OF THE SARFAESI ACT,2002

You the below mentioned Borrowers/ Co-borrowers /Guarantors have availed Home loans/Loans against Property facility (ies) by mortgaging your Immovable property/ies from Magma Housing Finance Ltd "MHFL" now renamed as **Poonawalla Housing Finance Ltd "PHFL"** . You defaulted in repayment and therefore, your loan/s was classified as Non-Performing Assets. A Demand Notice under Section 13(2) of Securitisation and Reconstruction of Financial Asset and Enforcement of Security Interest Act 2002 for the recovery of the outstanding dues sent on last known addresses however the same have returned un-served. Hence the contents of which are being published herewith as per Section 13(2) of the Act read with Rule 3(1) of The Security Interest (Enforcement) Rules, 2002 as and by way of Alternate Service upon you.
Details of the Borrowers, Co-borrowers, Guarantors, Securities, Outstanding Dues, Demand Notice sent under Section 13(2) and Amount claimed there under are given as under

Sr. No.	Name of the Borrower, Co-Borrower, Guarantor and Loan Amount	Details of the Secured Asset	Demand Notice Date	Amount Due in Rs.
1.	**MALHAR DATTATRAYA GUND, GUND DATTOBA TUKARAM, JAI MALHAR TRANSPORT, SHIVANI MALHAR GUND, J M PACKERS AND MOVERS Loan Amount: Rs.52,74,000/- which includes Rs. 25,80,000/- vide Loan Account bearing HL/0115/H/14/100035 and Rs. 2694000/- vide a loan account bearing no HL/0115/H/15/100045**	All That Consisting Of Flat No. 105 Admeasuring 420 Sq. Fts., I.E. 39.03 Sq. Mtrs. (Carpet) Along With Adjacent Terrace Admeasuring 6.50 Sq. Mtrs., On The First Floor Along With Reserved Parking Space, In The Building Known As "Nirvana Homes" Constructed On The Land Bearing S. No. 533/1(P), Situated At Village Bhugaon, Taluka Mulashi, District Pune (Hereinafter Refferd As The "Said Flat").	09/05/2023	**Loan No: HL/0115/H/14/100035 Rs. 2975276.11** (Rupees Twenty Nine Lacs Seventy Five Thousand Two Hundred Seventy Six and Eleven Paisas Only) together with further interest @ 14.3% p.a till repayment. **Loan No: HL/0115/H/15/100045 Rs. 2990673.76** (Rupees Twenty Nine Lacs Ninety Thousand Six Hundred Seventy Three and Seventy Six Paisas Only) together with further interest @ 14.05% p.a till repayment.
2.	**MOTE DADASO PANDURANG, DARAPPAYA PANDURANG MOTE, MOTE VANITA DADASO, MOTE SATYAVAN P Loan Amount: Rs.1226000/- Loan No: HM/0115/H/16/100175**	All That Piece And Parcel Of Flat No. 7 On First Floor In A Building Known As Sai Darshan Situated On A Land Bearing Gat No. 367 New(Old Gat No. 1587 Admeasuring About 52.60 Sq. Mtr., At Village Pirangut,Taluka Haveli, Dist. Pune, Within The Limits Of Grampanchayat Of Pirangut (Herein After Referred To As Said Property And Boundaries Of The Plot **East -** By. **West -** By. **North** - By. **South -** By.	09/05/2023	**Rs. 1410282.25** (Rupees Fourteen Lacs Ten Thousand Two Hundred Eighty Two and Twenty Five Paisas Only) together with further interest @ 14.81% p.a till repayment.
3.	**NIKAM SATYAVAN DAJI, SUCHITA SATYAWAN NIKAM Loan Amount: Rs.12,33,130/- which includes Rs. 1083130/- vide Loan Account bearing No. HL/0115/H/19/100104 and Rs. 150000/- vide a loan account bearing no HL/0115/H/19/100105**	All That Consisting Of Flat No. F-104 Admeasuring 28.89 Sq. Mtrs. I.E. 311 Sq. Ft. On First Floor In Bulding "F" In Phase "Ii" In "Aapla Ghar Sanaswadi", Constructed On Land Bearing Gat No. 175, 176, 165, 181 And 183 Situated At Village - Dingrajwadi, Taluka - Shirur, Distict Pune (Hereinafter Referred As Said Flat). And Boundaries Of The Land Gat No. 175 East - Gat No. 174 South - Gat No. 239 West - Gat No. 176 & 177 North - Gat. 165 Boundaries Of The Land Gat No. 176 East - Gat No. 175 & 174 South - Gat No. 239 West - Gat No. 177 North - Gat No. 165 Boundaries Of The Land Gat No. 165 East - Gat No. 166 South - Gat No. 157 West - Gat No. 164 North - Gat No. 171 To 183 Boundaries Of The Land Gat No. 181 **East** - Gat No. 180 I.E. Property Of Shri. Nabage **South** - Gat No. 183 I.E. Property Of Smt. Parubai Gavane. **West -** Gat No. 182 **North** - Gat No. 239 I.E. Gairan Boundaries Of The Land Gat No. 183	09/05/2023	**Loan No: HL/0115/H/19/100104 Rs. 1113302.4** (Rupees Eleven Lacs Thirteen Thousand Three Hundred Two and Forty Paisas Only) together with further interest @ 13.5% p.a till repayment. **Loan No: HL/0115/H/19/100105 Rs. 171686.28** (Rupees One Lacs Seventy One Thousand Six Hundred Eighty Six and Twenty Eight Paisas Only) together with further interest @ 15.5% p.a till repayment.

You the Borrower/s and Co-Borrower/s/Guarantors are therefore called upon to make payment of the above-mentioned demanded amount with further interest as mentioned hereinabove in full within 60 Days of this Notice failing which the undersigned shall be constrained to take action under the act to enforce the above mentioned security/ies. Please Note that as per Section 13(13) of The Said Act, You are in the meanwhile, restrained from transferring the above-referred securities by way of sale, lease or otherwise without our consent.

Place: Pune
Date: 20.05.2023
FOR POONAWALLA HOUSING FINANCE LTD
(Formerly Known as Magma Housing Finance Ltd)
Authorised Officer

RAMNATH GOENKA MEMORIAL FOUNDATION
INDIAN EXPRESS GROUP
2021 & '22 call for entries
Acknowledging accuracy, courage, credibility & fairness
TVS
Presents
RAMNATH GOENKA EXCELLENCE IN JOURNALISM AWARDS
JUNE 07 2023
Last Date
To Register, Scan
To apply, log on to
www.rngfoundation.com/awards